

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMA

....APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORSRESPONDENTS

**REPLY/ RESPONSE ABOUT COMPLIANCE ON
BEHALF OF RESPONDENT NO. 12 I.E. M/S
SDNK ICE AND COLD STORAGE**

(FORINDEX:-Kindly See Inside)

NEW Delhi
Dated: 30.07.2024

FILED BY

Shashi
Mansi
S.A. ZAIDI & MANSI CHAHAL
ADVOCATES

CHAMBER NO.-7, TRISHUL TOWER
KAUSHAMBI, GHAZIABAD, U.P

Mob: (M): 8377863559

Email: mansichahal104@gmail.com

/

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NEW Delhi
Dated: 31.07.2024

FILED BY

Shahid

Mansi

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O.A. No 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMA

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STATE OF UTTAR PRADESH & ORSRESPONDENTS

**REPLY/ RESPONSE ABOUT COMPLIANCE ON
BEHALF OF RESPONDENT NO. 12 I.E. M/S
SDNK ICE AND COLD STORAGE**

TO,

THE HON'BLE CHAIRPERSON
AND HIS OTHER COMPANION JUDGES
OF THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

MOST RESPECTFULLY SHOWETH:-

1. That the Respondent No. 12 i.e. M/s SDNK Ice & Cold Storage is filing the present Reply/ Response regarding the compliances made by the unit in respect to the shortcomings/ defects as pointed out by Joint Inspection Committee in its Inspection dated 18.01.2023.

2. That it is humbly submitted that the answering respondent has also deposited the environmental compensation of Rs. 1,25,000/- on 15.03.2024 imposed upon the unit.

The True Copy of the Receipt of Deposit of EC with the UPPCB is annexed herewith and marked as ANNEXURE A/1.

3. That the answering respondent has made the following compliances with regard to the shortcomings/ defects as pointed out by Joint inspection committee, which are explained as below:-

I. **Water sprinklers on ammonia gas pipeline were found to be dissolve/ control of ammonia leakages during disaster case, but facilities like safety masks, helmets, hand gloves, spectacles, safety shoes etc were not found during the visit:-** It is humbly

submitted that the answering respondent has repeatedly tested his ammonia plant from ISO & NABL accredited and MOEF & CC and UPPCB recognized laboratory namely "Noida Testing Laboratories" on 25.04.2023 & 30.12.2023, in which the parameters were found within the prescribed norms. Furthermore, the respondent has also installed the water sprinklers on the ammonia gas pipeline, to ensure safety. The answering respondent has also made the arrangements of safety toolkit, fire system & fire cylinder.

The True Copy of the Test Report of Ammonia Plant dated 25.04.2023 & 30.12.2023 along with photographs of water sprinklers & safety toolkit, fire system & fire cylinder etc is annexed

herewith and marked as **ANNEXURE A/2. (colly)**

II. As per office records, onsite disaster management plan has not been provided or sent to the UPPCB by the Unit:-The disaster management plan has been duly submitted by the Answering respondent to the UPPCB. It is further humbly submitted that the onsite disaster management plan is submitted every time by the answering respondent during the time of renewal of Air & water consent to the UPPCB.

The True Copy of the Disaster Management Plan is annexed herewith and marked as ANNEXURE A/3.

III. Unit has installed D.G Set with canopy for power breakup, but no facilities of

gas based LPG generators found during the visit. No exhaust height of stack of the DG Set found as per norms during the visit: - It is submitted that the unit

operates DG set on LPG for which the unit took the gas connection on 11.01.2024. Moreover the unit has also maintained proper stack height of the DG set as per the norms.

The LPG connection document dated 11.01.2024 is annexed herewith and marked as ANNEXURE A/4.

IV. No rain water harvesting system was found in the cold storage & no NOC/ registration of the ground water authorities for extraction ground water provided during the visit: - It is respectfully submitted that the answering respondent withdraws less than 10 cubic

meters/day ground water, and as per the gazette notification of U.P Government dated 2.03.2021, the units withdrawing less than 10 cubic meters/day of the ground water are exempted from obtaining NOC for ground water extraction.

V. It has been informed by the unit represented that waste potatoes are sent to *gaushalas*, but no record is maintained to dispose the waste potatoes by scientifically manner:- The waste potatoes are not sent to the *gaushalas* by the units, but they are being dumped underground by digging pits, in a scientific manner.

4. That the answering respondent further undertakes that he will operate his unit/ cold storage with

utmost sincerity & safety and in compliance of the environmental norms, in future.

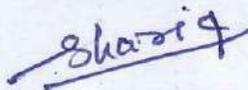
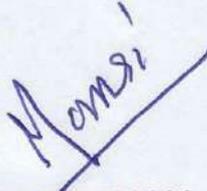
5. That the answering respondent has obtained all the licenses/ NOCs/ Permission from the concerned departments & authorities which are renewed time to time.

The True Copy of consolidated consent obtained by answering respondent from UPPCB is annexed as Annexure A/5(Colly).

6. That the present reply/ response is being made bonafide in the interest of Justice.

In view of the above reply & submissions, it is very respectfully submitted that above response about the compliance made by the respondent No. 12 may kindly be accepted.

New Delhi
Dated: 31/07/2024

Through

S.A. ZAIDI & MANSI CHAHAL
ADVOCATES


**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 728 OF 2022

IN THE MATTER OF:

NARAYAN SHARMA

...APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

....RESPONDENTS

AFFIDAVIT

I Gaurav Kumar, Director of M/s SDNK Ice and Cold Storage Pvt. Ltd. situated a Sahapau, Sadabad, District Hathras, Uttar Pradesh, presently at New Delhi do here by solemnly affirm and declare as under:

1. That I am the Respondent No. 12 in the above noted case therefore I am fully conversant with the fact of the case I am competent to sign and swear this Affidavit.
2. That the accompanying Reply has been drafted by my counsel and the same has been read over and explain to me and I say and declare that the same are true and correct.



3. That the Contents of accompanying Reply be read as part and parcel of this affidavit as the same are not repeated herewith for the sake of brevity.

गौरा हामि
DEPONENT

VERIFICATION

30 JUL 2024

Verified at Delhi on this _____ day of _____, 2024 that the contents of my above Affidavit are true and correct to my knowledge and nothing material has been concealed there from.

I Identify the deponent who has Signed/Put T.I. in my presence

गौरा हामि
DEPONENT



ATTESTED
A.N. Singh, Adv.
Notary Public
of India, New Delhi

30 JUL 2024

Anexura A/1 (12)

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1-नम्बर कपी _____ 2-रसीद नम्बर 5028

3-भाग का नाम अन्वेषण

4-देने करने का ठेका अन्वेषण

5-वसुली की तारीख 15-3-24

6-किस्त का नाम अन्वेषण

7-रकम के बराबर 1250000 तारीख वसुली

8-रकम के बराबर 1250000 तारीख वसुली

9-अर्थात् का पूरा अन्वेषण अन्वेषण

कृपया, जो नाम किस्त का अन्वेषण

तारीख अन्वेषण

यह रसीद नहीं है

शुभानुसंधा-01 No.010 2021-2022-2023-2024 (शुभानुसंधा/अन्वेषण)

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(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)
MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

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TEST CERTIFICATE

Annexure A/2 (colly)

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hararas

Report Code : IAQ-271223-031
ULR No. : TC6814230000019636 F
Test Report of : Indoor Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sampling Location : Ammonia Plant
Analysis Duration : 26/12/2023 to 30/12/2023

Test Results

S.No.	Parameter	Test Method	Results	OSHA	NIOSH
1.	Particulate matter (mg/m ³)	NIOSH	0.97	15	15
2.	Sulphur dioxide (SO ₂) (PPM)	NIOSH	<1.0	5.0	2.0
3.	Nitrogen dioxide (NO _x) (PPM)	NIOSH	<1.0	25	25
4.	Carbon dioxide (CO ₂) (PPM)	NIOSH	920	5000	5000
5.	Carbon monoxide (CO) (PPM)	NIOSH	1.16	50	35
6.	Lead Content (Pb) (mg/m ³)	NIOSH	<0.01	0.05	<0.1
7.	Benzene (PPM)	NIOSH	<0.1	1.0	0.1 ^a
8.	Toluene (PPM)	NIOSH	<0.1	200	100
9.	Xylene (PPM)	NIOSH	<0.1	200	100
10.	Ammonia	NIOSH	Nil	-	-

OSHA-Occupational Safety & Health Administration.
NIOSH-National Institute for Occupational Safety & Health.
a - Potential Carcinogen

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
- This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
- The test samples will be disposed of after two weeks from the date of issue of test report, unless until specified by the customer.

Checked BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : AAQ-271223-032
ULR No. : TC6814230000019637 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (North)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

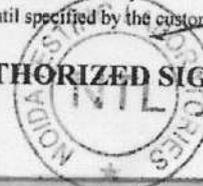
S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	80.06	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.26	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.98	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.66	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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CHECKED BY

AUTHORIZED SIGNATORY



Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : AAQ-271223-033
ULR No. : TC6814230000019638 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (South)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	82.51	µg /m ³	100.0
2.	Particulate Matte. (PM _{2.5})	IS:5182 Part-XXIV	46.08	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	9.40	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.27	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(α) Pyrine- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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CHECKED BY

AUTHORIZED SIGNATORY



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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt. Ltd.	Report Code : AAQ-271223-034
Address: Sahapau Tahashasheel Sadabad-District- Hathras	ULR No. : TC681423000019639 F
	Test Report of : Ambient Air Quality
	Service Request No : NTL/SRF/12/23-010
	Service Request Date : 24/12/2023
	Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On	:	25/12/2023
Sample Drawn By	:	NTL Representative
Sample description	:	Ambient Air
Sampling Location	:	At Plant Site (East)
Sampling Plan & Procedure	:	SOP-AAQ/08
Analysis Duration	:	26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m ³ /min.)	:	1.15
Average Flow Rate of Gases (lpm)	:	1.0
Sampling Instrument Used	:	Respirable Dust Sampler (PM ₁₀), Fine Particulate (PM _{2.5}) Sampler
Weather Condition	:	Clear

TEST RESULT

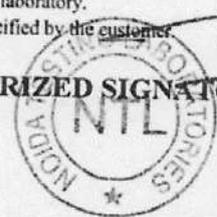
S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	79.84	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	46.12	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.87	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.04	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : AAQ-271223-035
ULR No. : TC6814230000019640 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/12/23-010
Service Request Date : 24/12/2023
Report Issue Date : 30/12/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 25/12/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (West)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 26/12/2023 to 30/12/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	78.81	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	47.02	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.34	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.40	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

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Branch Office :

HARIDWAR | RUDRAPUR | CHANDIGARH | DEHRADUN | PUNE

E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com



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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : IAQ-200423-016
ULR No. : TC681423000006233 F
Test Report of : Indoor Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sampling Location : Ammonia Plant
Analysis Duration : 20/04/2023 to 25/04/2023

Test Results

S.No.	Parameter	Test Method	Results	OSHA	NIOSH
1.	Particulate matter (mg/m ³)	NIOSH	0.82	15	15
2.	Sulphur dioxide (SO ₂) (PPM)	NIOSH	<1.0	5.0	2.0
3.	Nitrogen dioxide (NO _x) (PPM)	NIOSH	<1.0	25	25
4.	Carbon dioxide (CO ₂) (PPM)	NIOSH	860	5000	5000
5.	Carbon monoxide (CO) (PPM)	NIOSH	<1.15	50	35
6.	Lead Content (Pb) (mg/m ³)	NIOSH	<0.01	0.05	<0.1
7.	Benzene (PPM)	NIOSH	<0.1	1.0	0.1 ^a
8.	Toluene (PPM)	NIOSH	<0.1	200	100
9.	Xylene (PPM)	NIOSH	<0.1	200	100
10.	Ammonia	NIOSH	Nil	-	-

OSHA-Occupational Safety & Health Administration.
NIOSH-National Institute for Occupational Safety & Health.
a - Potential Carcinogen

Notes:

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2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
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TEST CERTIFICATE

Issued To: **M/s SDNK Ice And Cold Storage Pvt.
Ltd.**

Address: **Sahapau Tahashasheel Sadabad-
District- Hathras**

Report Code : AAQ-200423-017
ULR No. : TC6814230000006234 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (North)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 20/04/2023 to 25/04/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	78.84	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.12	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.60	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.02	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg/m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng/m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
- Responsibility of the Laboratory is limited to the invoiced amount only.
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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : AAQ-200423-018
ULR No. : TC6814230000006235 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (South)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 20/04/2023 to 25/04/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	81.08	µg/m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	43.50	µg/m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	8.22	µg/m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	16.60	µg/m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg/m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng/m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng/m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg/m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	<10.0	µg/m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	<1.0	µg/m ³	5.0
12.	Benzo(a) Pyrene- Particulate phase only	IS:5182 Part-XII	<1.0	ng/m ³	1.0

Notes:

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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt.
Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : AAQ-200423-019
ULR No. : TC6814230000006236 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (East)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 20/04/2023 to 25/04/2023
Average Flow Rate of SPM_i (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

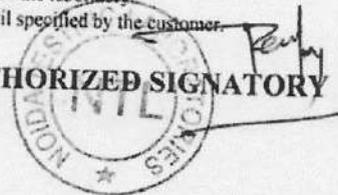
S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	78.21	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	45.02	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	7.98	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	15.40	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

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TEST CERTIFICATE

Issued To: M/s SDNK Ice And Cold Storage Pvt. Ltd.

Address: Sahapau Tahashasheel Sadabad-
District- Hathras

Report Code : AAQ-200423-020
ULR No. : TC6814230000006237 F
Test Report of : Ambient Air Quality
Service Request No : NTL/SRF/04/23-025
Service Request Date : 19/04/2023
Report Issue Date : 25/04/2023

SAMPLING & ANALYSIS DATA

Sample Drawn On : 20/04/2023
Sample Drawn By : NTL Representative
Sample description : Ambient Air
Sampling Location : At Plant Site (West)
Sampling Plan & Procedure : SOP-AAQ/08
Analysis Duration : 20/04/2023 to 25/04/2023
Average Flow Rate of SPM (m³/min.) : 1.15
Average Flow Rate of Gases (lpm) : 1.0
Sampling Instrument Used : Respirable Dust Sampler (PM₁₀), Fine Particulate (PM_{2.5}) Sampler
Weather Condition : Clear

TEST RESULT

S. No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	75.40	µg /m ³	100.0
2.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	46.02	µg /m ³	60.0
3.	Sulphur dioxide (as SO ₂)	IS:5182 Part-II	7.80	µg /m ³	80.0
4.	Nitrogen dioxide (as NO ₂)	IS:5182 Part-VI	15.40	µg /m ³	80
5.	Carbon monoxide (as CO)	IS:5182 Part-X	<1.15	mg/m ³	4.0
6.	Lead (as Pb)	IS:5182 Part-XXII	<0.1	µg /m ³	1.0
7.	Nickel (as Ni)	APHA-AIR420	<15	ng /m ³	20.0
8.	Arsenic (as As)	APHA-AIR302	<5.0	ng /m ³	6.0
9.	Ozone (as O ₃)	IS:5182 Part-IX	<20.0	µg /m ³	180.0
10.	Ammonia (as NH ₃)	IS:5182 Part-XXV	< 10.0	µg /m ³	400.0
11.	Benzene (as C ₆ H ₆)	IS:5182 Part-XI	< 1.0	µg /m ³	5.0
12.	Benzo(α) Pyrene- Particulate phase only	IS:5182 Part-XII	< 1.0	ng /m ³	1.0

Notes:

- The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only.
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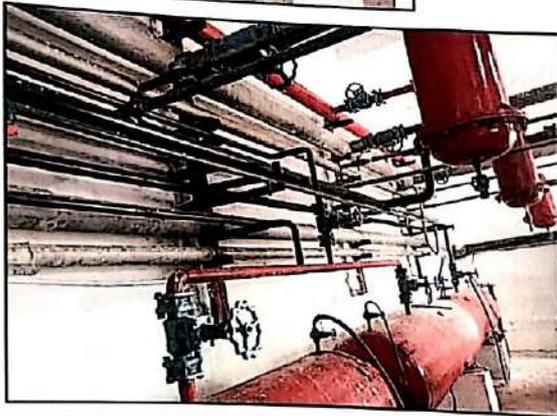
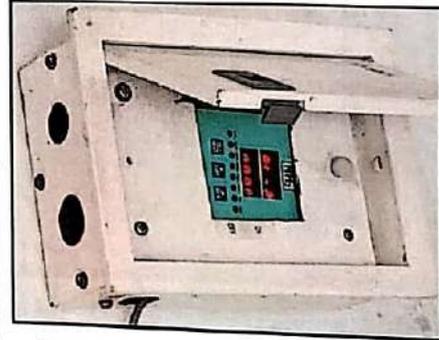
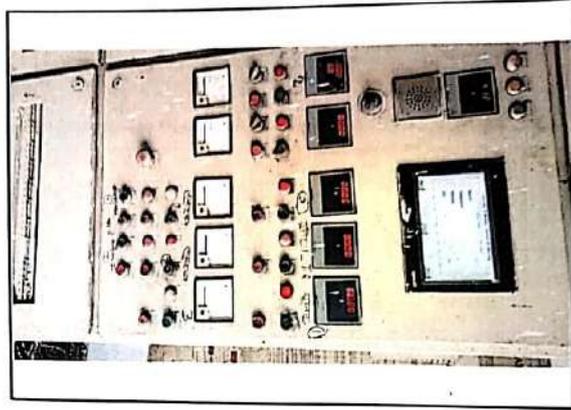
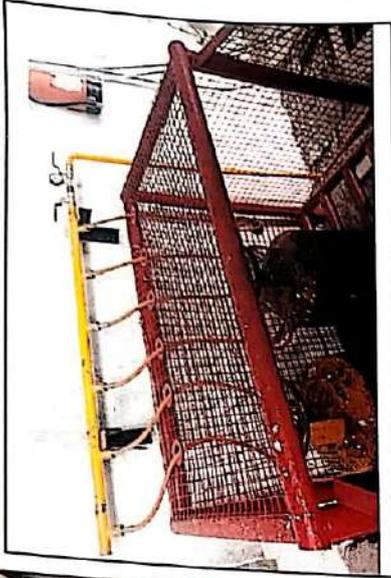
Laboratory : GT-20, Sector-117, NOIDA, Gautam Budh Nagar - 201301

Branch Office :

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E.: noida.laboratory@gmail.com, info@noidalabs.com W.: www.noidalabs.com

SAFETY TOOLKITS, WATER SPRINKLERS, FIRE SYSTEM & FIRE CYLINDER ETC.



SDNK ICE AND COLD STORAGE P.LTD

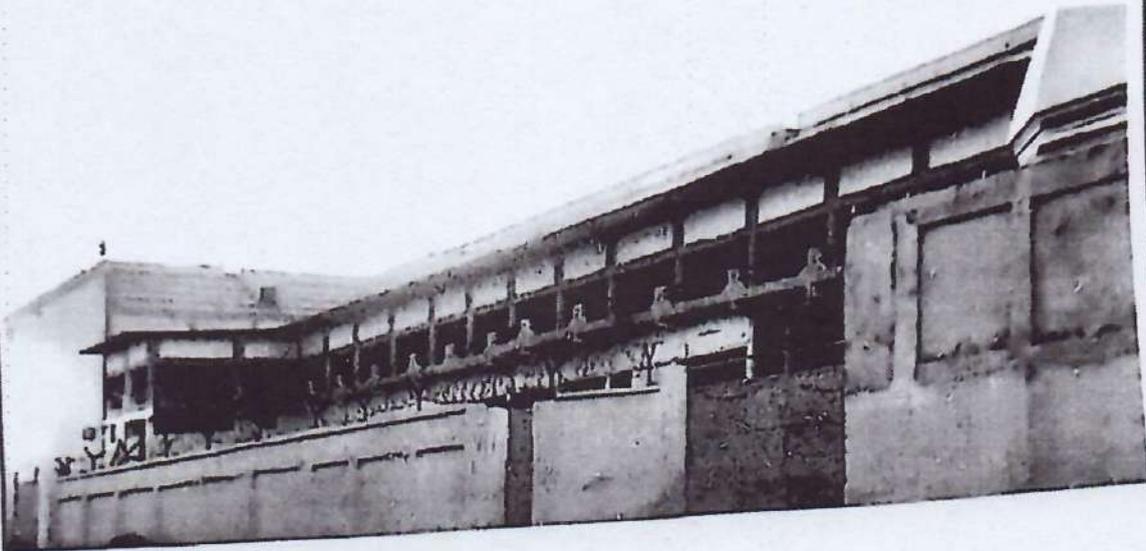
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Annexure A/3 25

M/s SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK - 2022

**DISASTER
MANAGEMENT PLAN-2022**



**M/s SDNK ICE & COLD STORAGE PVT.LTD.
SAHPAU SADABAD
DIST. HATHRAS U.P.
July-2022**

Mumad
Vess Yantrik Engineering Safety Services
M-5, J.K. Lon Colony
Kamla Nagar, Kanpur
Mob.: 9935054570

Audited By
Yantrik Engineering safety services
J.K. Colony Kanpur

M/s SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022

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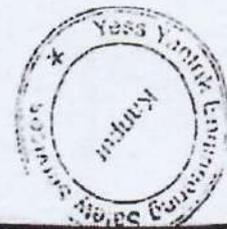
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M/s SDNK ICE & COLD STORAGE PVT. LTD.
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SDNK -DMP-2022

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SDNK-DMP-2022

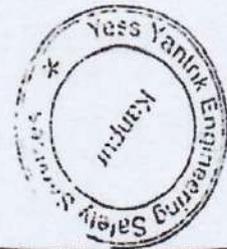
1.0 OBJECTIVES

The primary objective of the emergency procedure is to safeguard the life of the personnel working in the plant and the plant itself and prevent further damage to the surrounding environment. The other objectives are:

- To contain & control incidents of emergency.
- To prevent the emergency from escalation and contain the same within the boundary of occurrence.
- To minimize the damage to the property & environment.
- To avoid confusion / panic and to attend the emergency situation promptly & effectively with clear-cut line of action.
- To facilitate prompt Rescue operations and treatment of the injured.
- To obtain prompt external assistance if required.
- To preserve records, equipment etc. and to organize investigation into the cause of the emergency and preventive measures to stop its recurrence.
- The attainment of this objectives calls for prompt mobilization of all available resources and activating counter-emergency procedures by all the employees.

GUIDING FACTORS:

- Identifying the nature of events and their assessment.
- Appointment of Key Personnel & defining their duties and responsibilities.
- Procedure for raising alarms and subsequent communication system.
- Communication with outside agencies, including emergency services.
- Action plan for different emergency stages and scenarios.



M/s SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK -DMP-2022

2.0 INTRODUCTION:

On-Site Emergency Plan is prepared with a view to control the emergency situation effectively and to achieve the above said objectives. An emergency, if not controlled may cause a disaster and a disaster may become catastrophic. Hence advance planning and proper training to each and every employee for emergency preparedness is very essential to prevent any misunderstanding and disorder during and an emergency.

Outlines the basic course of action to be followed by M/s SDNK ICE & COLD STORAGE PVT.LTD, employees in case of any emergency situation arises such as major fire or explosion, chemical spills, release of toxic, flammable or hazardous chemicals or any other similar condition which may occur either in or around the plant premises.

The highest-ranking technical person present in the plant at the time of the emergency will have the overall responsibility of supervising and coordinating the course of action to be taken to tackle the emergency. Every concerned should be thoroughly familiar with his responsibilities as mentioned in this plan.

DEFINITIONS

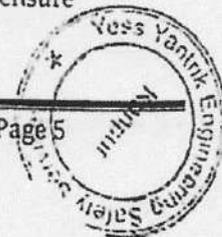
Incident: - Undesirable event or occurrence including those that result in work-related injuries/illnesses, property damage, pollution, or other damage to the environment.

Catastrophic Incident: Any incident that results in extraordinary levels of casualties, damage or disruption severely affecting SDNK Cold storage stakeholders (including evacuations or negative media coverage).

Emergency: Any unplanned event that can cause death or significant injuries to employees, contractors, visitors, customers or the public or that can disrupt operations, cause physical or environmental damage, invite media or sanction from government or threaten the facility's financial standing or public image.

Emergency Response Plan: - A plan of action for the efficient deployment and coordination of services, agencies and personnel to provide the earliest possible Response to an emergency.

Emergency Preparedness: A continuous cycle of planning, organizing, training, equipping, exercising, evaluating, and taking corrective action in an effort to ensure



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effective coordination and response during an emergency

Emergency Response: The organizing, coordinating, and directing of available resources in order to contain or mitigate the impact of an incident to prevent any further loss of life and preservation of property, minimize danger, restore normal operations of the facility, and assure responsive communications with the community

- 3.0 Introduction of M/s SDNK ICE & COLD STORAGE PVT. LTD.
M/s SDNK ICE & COLD STORAGE PVT. LTD. is located in the Village-SAIHPAU, Tehsil-SADABAD, Dist. Hathras Uttarpradesh

HISTORY

SDNK Ice & Cold Storage Pvt.Ltd. has setup most modern, integrated foods storage at Sahpau, Sadabad, Dist- Hathras , Uttar Pradesh.

The distances from major cities as given are mentioned below.

Agra	53 KM via NH-509
Mathura	42.6 KM via Hathras-Mathura road
Delhi	201.7 KM via Yamuna express.

The SDNK Ice & Cold Storage Pvt.Ltd. has Approx. 11 employees on its roll (including contract Manpower) in cold storage.

04. WHAT IS SITE EMERGENCY?

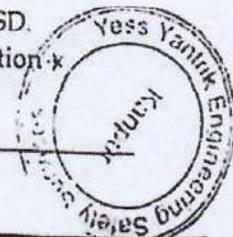
Any unplanned event that can cause death or significant injuries to employees, contractors, visitors, customers or the public or that can disrupt operations, cause physical or environmental damage, invite media attention or sanction from government or threaten the facility's financial standing or public image.

Major Potential Emergency identified two type Manmade & Natural.

Manmade- (Onsite Emergency)

- Fire
- Explosions
- Release of Hazardous material Ammonia Gas/Liquid, flammable HSD.
- Other foreseeable emergency like Loss of utility services, Transportation incidents, and pandemic preparedness

Natural- (Off site Emergency)



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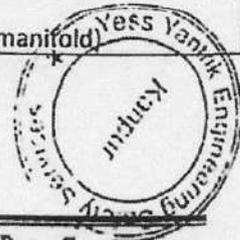
- Medical Emergency (Swine Flu, Bird Flu, etc.)
- Natural Disaster i.e. earthquake, flood, lightning, storm, cyclone etc.
- Bomb Threat
- Act of war and terrorism.

Note: For off-site emergency resulting from site activities will be controlled and managed by district authority as per local regulation as per MSIHC-1989 Rule 14 schedule 12

If any help/support required by the local authorities, site will provide all necessary support to mitigate the consequences from the Off-site emergency

05.	Hazard potential areas :	
	Following emergencies can occur at various locations in the Plant (See enclosed plan of factory showing Hazard Potential Areas).	
5.1 Fire & Explosion at:		Ammonia storage in receiver
		Ammonia in pipe line from valve/flanges
		Ammonia L.P. & HP receiver
		LPG Manifold & cylinders Storage tanks.
		Drum storage of lube oil
		Ammonia circulation in cold storage area.
		Packaging material storage/empty bag
5.2 Electrical Fire		Electrical switch yard, Main Electrical Sub Station and MCC rooms
5.3 Release & spillage of toxic/flammable/corrosive substance :	-	Low Pressure/High pressure ammonia receiver
	-	Ammonia receiver yard
	-	Pipeline network, flange & joint leakage
	-	LPG manifold & LPG cylinder.

06-Flammable chemical storage	
Name of chemicals	Qty in Liters(Storage in drums each 200liters)
HSD	400 liters
Lube oils	In container
Liquid ammonia in manifold (LP&HP receiver and compressor)	5 ton (In manifold)



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Process flow Chart/Process description

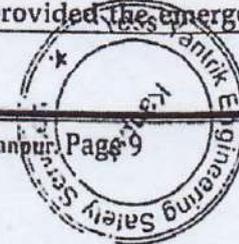
Potato from farmer in bag - Storage in cold Room- Dispatch on demand to customer & farmer

07.	<p>FACILITES FOR EMERGENCY HANDLING</p> <p>The following facilities are available in the Factory besides the trained Fire fighters (Security & Departmental Safety Squad) and Rescue Teams round the clock which can be used effectively in case of an Emergency :-</p> <ul style="list-style-type: none"> • Assembly Points • Emergency Control Centre • Occupational Health Centre (first aid box and make agreement with hospital) • Ambulance(any vehicle make a emergency vehicle to be available round the clocks at plant site) • Fire Extinguishers • Fire Blankets • Ring Fire Hydrant System with manual controls and emergency power supply. • Self contained Breathing Apparatus • Spill Containment Kit./ Ammonia leakage control kit • Fire man's Axe and Axe-Mat for electrical works. • Aluminum Rescue Ladder. • All other types of PPEs as per the nature of chemicals like PCV hand gloves, Butyl hand gloves, chemical resistant suit, Face shields, goggles, safety shoes, helmet & gum boots etc. • Water Curtain System /sprinkler on the ammonia receiver recommended
8.1	<p>PUMP HOUSE.</p> <p>Water capacity for Emergency use : 100,000 liters</p> <p>Fire Hydrant main Pump : One no.97.2 KL/hr capacity</p> <p>Linkage bore well capacity for make up : 40 KL per hours</p> <p>Jockey pump : 10.8 KL/hr</p> <p>Diesel driven pump (in case of power failure): Missing but electrical driven connect with DG set in case of power failure</p> <p>Note- Make Jockey pump auto mode and pressure switch setting 4.5 to 6.5 kg/cm² and main electrical pump is also make in auto mode & pressure switch setting 6.5-7 kg/cm².</p>

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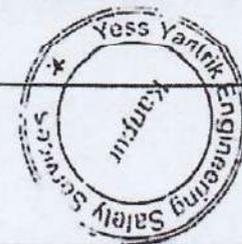
	To the maintain pressure in hydrant line not less than 7 kg/cm ² round the clocks.
8.2	Ring main fire Hydrant systems, hoses with accessories are available for fire extinguishing purpose (As per factory act norm). Additionally mechanical foam AFFF, Foam making nozzles, Mobile foam trolleys, Fixed single hydrants & Water /Foam Monitors are available at various critical locations. At Fire Station fire fighting accessories like CO ₂ & DCP extinguisher, water monitor, water hoses.
8.3	All ammonia receiver are provided with Automatic sprinkler, ammonia leak detection system, fire alarm system (smoke detector, heat detector & Manual Call Points) Hydrant Points, risers, water monitors, dry sand buckets, foam carts, fire extinguishers and first aid fire fighting appliances. (List is attached as Annexure-1A)
8.4	Sufficient number of trained manpower available in the plant to extinguish any fire and attend emergency. (List of ERT Members is attached as Annexure-1B)
8.5	Sufficient number of Personal Protective Equipment are available in the Safety department and at various location in the plants like: <ul style="list-style-type: none"> - Self Contained Breathing Apparatus - Ammonia leaks /spill kit - Cartridge type face masks for gases such as Ammonia. - Safety Helmets - Safety belt - Hand Gloves, Goggles & Safety shoes etc. - Fire Proximity suit - Flame proof torches - Ammonia torch
8.6	Occupational Health Center equipped with necessary facilities available for First Aid.
8.7	Personal vehicle nominated as an Ambulance is available round the clock to handle the emergency.
8.8	Safety Shower with eye wash fountains placed at safe place away from ammonia receiver location.
8.9	A network of intercom/mobile facility available in all departments at plant. Any message can be communicated immediately.
8.10	Fire Detection and alarm system is available in all the production buildings with local control panels and one main control panel at security gate. Main Control panel is equipped with Auto/ manual Dialer, which provide information to key personnel on activation of any of the electronic hooter.
8.11	Material Safety Data Sheets of all chemicals(ammonia) used in the plant are available at warehouse/ storage & Fire Safety Department.
12	To generate power 02 no. DG set (02 no. 25KVA & 250 KVA) at the storage for power back up in case power failure. All storage compartments should be provided the emergency



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	lights.
	First aid fire extinguisher available inside the factory premises
	Extinguisher
	Capacity
	Nos.
8.13	ABC 5.0 KGS 10
	CO ₂ 6.8 KGS 03
	Foam fire extinguisher 09 L 02
	Note- three Co ₂ fire extinguisher at Electrical panel room and two no. ABC type Fire Extinguisher should be installed at LPG (LPG manifold area)
8.14	Wind Socks (wind indicators) are fixed at front of temple ammonia receiver building.
8.15	Emergency Ammonia Kits to arrest leakage of gas is also available in security office.
8.16	Spill control kits - Chemical storage - Nil, so that spill kit not applicable..
8.17	Ammonia torch & ammonia leak detector installed with alarm system set at 30 PPM & to Toxic level or asphyxiate level of CO ₂ for analysis installed the CO ₂ detector along with hooter setting at 3000PPM.
09.	EMERGENCY ASSEMBLY POINT : There is one assembly points designated in our factory:- <ul style="list-style-type: none"> No.1: In-front of Temple. Whenever any emergency is declared, employees Except ERT members and Key persons are required to assemble at assemble points, as per the decision of the Site Incident Controller & wind direction. The assembly point used during the emergency shall be manned by a nominated person admin office. to record the names and departments of those reporting there. This information should be communicated to the SITE INCIDENT CONTROLLER without delay.
10.	EMERGENCY SIREN: For emergency 01 nos. at machine room. For declaring emergency, wailing siren will be blown as 07sec on -05 sec off, 07sec on -05 sec off, 07sec on -05 sec off through main gate after right communication . For declaring all clear, continuous siren for 120 second. EMERGENCY DIAL:- Dedicated Intercom is provided at Fire Station 101 (emergency no) COMMUNICATION WITH FIRE PUMP HOUSE IN CASE OF AN EMERGENCY DIAL Contact NO:- 9927100332



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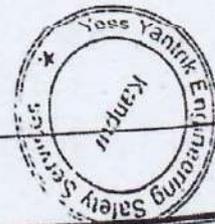
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11.	11.1	<p>EMERGENCY CONTROL CENTER (ECC): There will be two Emergency Control Centers at our site.</p> <ol style="list-style-type: none"> 1. Site of cold storage manager. <p>Site Incident Controller directs emergency action from Emergency Control Centre.</p> <p>ECC is equipped with</p> <ol style="list-style-type: none"> 1. Adequate means of communication to areas inside and outside the plant, Site layout drawings indicating the hydrant location, safe assembly points, First aid center, surrounding community etc. 2. Few copies of the On-site emergency plan 3. Note pads, pen, pencils to record message received and instructions for delivery by runners. 4. List of key personal, addresses and telephone numbers 5. Phone numbers of external agencies such as Police, Hospitals, Factory Inspectors, Local Fire station and nearby industries 6. Few PPEs (Helmets, Full Face Cartridge marks etc.)
11.2		This is the place from where the operations to handle the emergency are directed and co-ordinate. It will be attended by the SITE INCIDENT CONTROLLER & KEY PERSONNELS.
12.		EMERGENCY FIRST AID CENTER (Occupational Health Center) :
	12.1	Occupation health center is available doctor only visit once in a week, only trained male nurses/first aider is available in all shifts.
	12.2	The FIRST AID STEWARDS trained by external agency- St john ambulance. Out of which at least one is available round the clocks.. (List of trained First aid stewards is attached as Annexure-2A)
	12.3	All likely emergency life saving medicines along with oxygen cylinder & stretchers are provided in Occupational Health Center and first aid boxes are located at various plant locations inside the premises. (List of first aid Box attached as Annexure-2A)
	12.4	Occupational health center health center is equipped with following items- With first aid box with first aid trained person Make agreement with any nearest hospital to easily handle the causality during emergency
	12.5	The record for the blood group of all individual employees is also available in the Occupational Health Center. In emergency, if blood is required, the same list can be referred.
13		EMERGENCY MEASURES:
	13.1	Risk when factory is out of operation and recommended counter safety measures Sudden stoppage of work or failure in energies distribution system due to a serious

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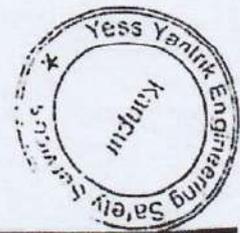
	breakdown would cause severe potential risks to the plant as well as surroundings, therefore it has to be dealt with a high degree of technical competence by the plant personnel. The actual action would depend on the real cause of the stoppage and the state of interrupted operations. A few guidelines are furnished below to give desired direction to the actions which have to be taken :-		
	INTERRUPTION IN THE PROCESSES :		
	In case the course of reaction deviate from normal, process stoppage has to be undertaken and under such a situations SAFETY takes absolute priority over yield and output.		
	CHECK LIST FOR HAZARDOUS (SUDDEN STOPPAGE OF WORK)		
13.1.1	All the ammonia compressor operation & valves into the equipment must be checked to ensure that they are closed.		
13.1.2	All the ammonia supply valves must be checked to ensure that they are closed		
13.1.2	Apply emergency cooling if temperature of critical reactions goes beyond the defined limit.		
13.1.3	As far as possible utility services to be made available to bring interrupted operation within safe and stable stages.		
	Key contact personnel during emergency:		
14.	14.1	SITE MAIN CONTROLLER :	CONTACT NO.
		Mr. Guarav Sharma	Office: SDNK Residence:
		RESIDENTIAL ADDRESS: Aligarh	Mobile: 9758604441
	14.2	ALTERNATE SITE MAIN CONTROLLER :	CONTACT NO:
		Mr. Raj Kumar Sharma Admin & Plant Manager	Office: SDNK Residence:
		RESIDENTIAL ADDRESS: Aligarh	Mobile: 9927100332
	ADVISORY TEAM- SITE INCIDENT CONTROLLER :		
	Role of Advisory team will be to advise & assist to Site Incident Controller at the time of emergency based on their experience & knowledge.		
	Members of advisory teams will be -		
	<ol style="list-style-type: none"> 1. Gaurav Sharma 2. Raj Kumar Sharma 3. Gajendra Sharma 4. Harsh Uppadyay 5. Vijay Kumar 		



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SN	Responsibility	Main	Alternate
1	Site Main Controller	Guarav Sharma	Rajkumar Sharma
2	Incident Controller	Raj Kumar Sharma	Gajendra Sharma
3	Site emergency Co-ordinator	Gajendra sharma	Rajkumar Sharma
4	Head counting Team	Mr. Rajkumar sharma	Gajendra sharma
5	Fire fighter	Mr. Vijay Kumar	Gajendra Sharma
6	Medical Team	Gaurav Sharma	Gajendra Sharma
7	Rescue operation	Gajendra Sharma	Gaurav Sharma
8	Public Relation/Facility/Security	Raj Kumar Sharma	Gajendra Sharma
9	Repair Team	Harsha Uppadhayay	Gajendra Sharma
10	Environment coordinator	Raj Kumar Sharma	Guarav Sharma
11	Mutual Aid	Raj Kumar Sharma	Guarav Sharma
12	Remediation	Gaurav Sharma	Gajendra Sharma



ROLES & RESPONSIBILITIES OF KEY PERSONNS:

Once the alarm is raised, the work emergency procedure will be activated. As part of them nominated key personnel will have specified responsibilities. They should appoint their deputies to act in their routine duties in their absence. The scope of individual responsibilities is specified on following pages: (Emergency control action plan is attached in Annexure-3)

EMERGENCY PROCEDURES AND TOXIC LEVELS OF CONCERN

Emergency Procedures

All workplaces need a plan for emergencies that can have a wider impact. Special procedures are needed for emergencies such as ammonia spills and releases.

In emergencies people are more likely to respond reliably if they;

1. are well trained and competent;
2. take part in regular and realistic practice drills; and,
3. Have clearly agreed, recorded and rehearsed plans, actions and responsibilities.

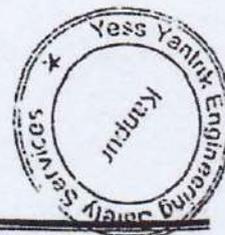
4. Ammonia is an irritant gas that produces effects immediately on contact with moist mucous membranes of the eyes, mouth, and respiratory tract via the formation of ammonium hydroxide (a corrosive alkali) or the production of heat. Because of its irritant properties, individuals coming into contact with ammonia vapour (or gas) will try to escape as quickly as possible. The odour threshold for ammonia is lower than its irritancy effect and serves as a warning of its presence.

Physical and chemical properties

At ambient temperature and pressure, ammonia (NH₃) is a colourless gas. Ammonia is lighter than air and has a characteristic pungent smell. Ammonia can be liquefied by pressure for transportation and storage at ambient temperatures. Ammonia is highly soluble in water. Ammonia is a toxic gas, which forms a flammable mixture with air in the range from 16 to 25 %. Such a mixture, however, does not ignite easily. Toxic nitrogen oxides are formed as combustion products of ammonia.

Ammonia corrodes, for instance, copper and aluminium and their alloys. Iron and steel do not react with ammonia. The halogens (fluorine, chlorine, bromine and iodine), hypochlorite and ethylene oxide may cause an explosion when mixed with ammonia. Ammonia may also form explosive compounds with gold, silver and mercury as well as their compounds.

Ammonia and its decomposition products are nutrients that make water systems eutrophic. Ammonia is highly toxic to fish. Already the concentration of 1 mg/l may kill fish. For this reason, ammonia is classified as very toxic to aquatic life.



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Molar mass, g/mol	17.1
Density gas/liquid, kg/m ³	0.68/609
Boiling point, °C	-33.3
Melting point, °C	-77.7
Autoignition temperature, °C	about 650
Flammability range, % gas in air	16-25
pH (1 N solution)	11.6
Odour threshold, ppm	5-50
Solubility, g (NH ₃)/100 g (H ₂ O)	
0 °C	89.9
20 °C	51.8
40 °C	33.8
100 °C	7.4

EMERGENCY OPERATION TEAMS

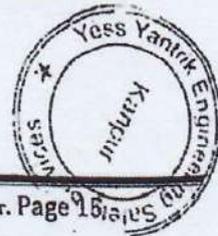
15.1 In an unlikely event of occurrence of an Emergency, the Shift-in-charge will inform the situation to the Incident Controller who in turn will inform to Site Main Controller. The Site Main Controller will take complete control of the plant and co-ordinate for handling the Emergency. He will direct the activities with various teams as specified below.

- Emergency response team
- Plant Protection team
- Medical Team
- Security team
- Man Power Accounting team and search team
- Repair Team

15.2 **Emergency Response team** This team will directly fight the emergency under the leadership of Incident Controller as per the instruction given by the Site Main Controller. On hearing the emergency the Incident Controller will establish communications with the Site Main Controller and start handling the Emergency directly. This group leader is the Incident Controller, the unit manager / shift in charge of the incident plant/Section.

Role and responsibilities of ERT Member :

- To manage evacuations in the event of a fire or emergency. Each building and/or facility shall have personnel assigned to assist with evacuation and accountability of personnel.
- Fire control and extinguishing.
- Rescue operations.



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- Medical assistance and first aid, including cardiopulmonary resuscitation (CPR) and use of automated external defibrillator (AED).
- Detection of flammable or toxic vapors
- Spill confinement and containment.
- Hazardous waste disposal for wastes generated during response and /or Scene control and decontamination.

15.3 **Plant Protection Team:**

This team will ensure the safety of the remaining part of the plant. They will take instructions from the Site Main Controller as to whether a plant shut down is to be taken and implement the decision of the Site Main Controller. If required, they will request for additional man-power from assembly points.

This team consists of the Shift-in-charge and Operators of the remaining plant areas. All the unit managers will be the head of team in each plant.

15.4 **The Site Main Controller (SMC):**

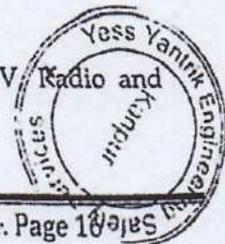
Site Main Controller : Mr. Guarav sharma

Alternate Site Main Controller: Mr Raj Kumar Sharma

Roles & Responsibilities:

In case of any emergency, the Site Main Controller will proceed to the Emergency Control Centre (ECC). On arrival, he will:

- 15.4.1 Take the feedback from Incident Controller and assess the situation.
- 15.4.2 After assessing the situation, if required, he will declare On Site emergency by instructing Security to blow the emergency siren
- 15.4.3 Ensure that key personnel are called in.
- 15.4.4 Guide Emergency Response Team to the location of emergency.
- 15.4.5 Additional Emergency Response Team to can be dispatched to the location as per the communication with Site Incident Controller.
- 15.4.6 Advice other departments for their action such as safe shut down of the plant.
- 15.4.7 Outside emergency services may be called in, depending upon the quantum of
- 15.4.8 emergency, they are listed below
 - Fire Brigade
 - Doctor(s)/Hospitals
 - Ambulance
 - Water Tankers
 - Police, etc.
- 15.4.9 Establish communication and liaison with agencies like News, TV, Radio and



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- 15.5.0 Government authorities etc.
- 15.5.1 Guide and control the traffic movement in the works
- 15.5.2 Ensure that the casualties are attended to.
- 15.5.3 Ensure that the relatives of casualties are informed.
Arrange the personnel to be relieved in time and ensure that they are provided with food and drink.
- 15.5.4 Declaring "All clear Signal" after emergency over by blowing continuous siren up to 120 seconds.
- 15.5.5 Control the clean-up and rehabilitation of affected areas after the emergency
Inform to Occupier about the emergency and action taken to overcome it.

Site Emergency Co-ordinator:

Site Emergency Co-ordinator Controller : Mr. Raj Kumar Sharma

Alternate Site Emergency Co-ordinator Controller: Mr. Gajendra Sharma

16.5.1 **Roles & Responsibilities:**

EHS/Production Head will act as Site Emergency Coordinator during Emergency.

If Safety head is not available, In charge Fire & Safety will act as an Emergency Control Coordinator.

As soon as he aware of the emergency and its location, he will proceed to the scene and on arrival he will:

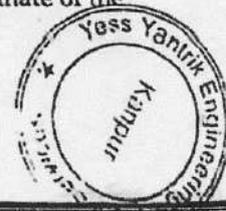
- 16.5.2 Liaise with the Site Main Controller, Incident Controller, Security Officer and Emergency Control Room in firefighting operations, evacuation procedure and cordoning off the areas and other measures depending upon the situation.
- 16.5.3 Inform Incident Controller regarding progress of the situation and give technical guidance from safety point of view as required.
- 16.5.4 Liaise with outside agencies like fire brigade, ambulance etc.
- 16.5.5 Investigate cause of incident and make a preliminary report with the practical remedial measures to prevent similar emergencies / incidents.
- 16.5.6 Prepare a draft of report to be sent to Government Departments.
- 16.5.7 Liaise with Factory Inspector with the permission of Site Main Controller.

16.6 **INCIDENT CONTROLLER (IC)**

Plant In-charge/ Area Manager will act as an Incident Controller during emergency.

In his absence, Shift In-charge/ other than plant, his sub-ordinate of the Affected plant will act as an Incident Controller.

Roles & Responsibilities:

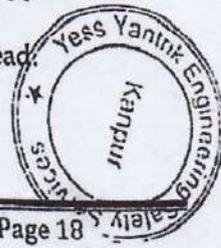


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As soon as he aware of the emergency and its location, he will proceed to the scene and on arrival he will:

- 16.6.1 Assess the size and nature of emergency in consultation with the plant team and decide if a major emergency situation exists or likely to escalate.
- 16.6.2 Accordingly, he Inform the Site Main Controller (SMC) about the gravity of the situation.
- 16.6.3 Inform about the emergency to Emergency coordinator, Medical Team , Engg Team and security team.
- 16.6.4 Inform about the emergency to Emergency coordinator, Medical Team , Engg Team and security team.
- 16.6.5 Direct plant team and maintenance team to safe shut down and arrange for evacuation of personnel from the plant and areas likely to be affected by the emergency.
- 16.6.6 Evacuate non-essential persons from the incident spot to safe assembly point.
- 16.6.7 Direct rescue and firefighting operations on arrival at site.
- 16.6.8 Coordinate with emergency services at site.
- 16.6.9 Ensure that all key personnel and outside help are called in and reach the spot.
- 16.7.0 To ensure timely rectification of unsafe conditions this caused the emergency.
- 16.7.1 To ensure that the endangered area is isolated by shutting doors and windows if required.
- 16.7.2 Call Ambulance along with Male nurse if required.
- 16.7.3 Search for casualties and arrange proper aid for them.
Keep updating SMC, SEC and other key personnel
- 16.7.4 Evacuate non-essential persons from the incident spot to safe assembly point.
- 16.7.5 Collect all relevant information. Arrange for photographs if necessary and submit the report. Preserve evidence for enquiry. Call Ambulance along with Male nurse if required.
- 16.7.6 Will update the status to site leadership team and other outside department and unit by walky-talky and Megaphone.
- 16.7 Repair Team: (Engineering department)
- 16.7.1 **Repair Team In Charge: Mr. Harsha Uppadhayay**
Alternate: Gajendra Sharma
As soon as he aware of the emergency and its location, he will proceed to the scene and report to Site Incident Controller for all engineering support.
- 16.7.2 If required isolate power supply after consultation with plant head.
- 16.7.3 If required arrange for alternative power sources i.e. D.G



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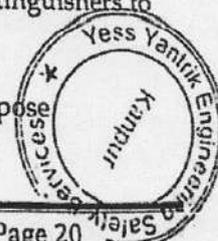
- 16.7.4 They will try their level best to ensure that chilled water, cooling water and pneumatic supply remain normal in emergency.
- 16.7.5 Be nearer to the accident spot to assist Incident Controller.
- 16.8 **Medical Team :**
Medical Team In Charge: Gajendra Sharma
Alternate: Vijay Kumar
- Responsibilities:**
Matual Aid hospital Doctor and Male nurse.
- 16.8.1 On receiving call from Site Incident Controller, Ambulance along with Male nurse will rush to the affected area.
- 16.8.2 Provide necessary first aid assistance and arrange for providing medical facilities outside the premises.
- 16.9 **Head Counting Team :**
Head counting Team In Charge: Mr. Raj Kumar Sharma
Alternate: Mr. Gajendra Sharma
- Responsibilities:**
HR & Time Office Representatives.
- 16.9.1 Report at assembly point and follow the instruction of Incident Controller.
- 16.9.2 To take roll call at assembly points and identify missing personnel.
- 16.9.3 Inform Site Main Controller and Incident controller of missing.
- 16.9.4 To ensure those casualties receive adequate attention and are hospitalized. Inform their relatives.
- 16.9.5 Initiate action to inform statutory authorities as may be directed by the Site Main Controller.
- 16.9.6 Liase with Government department officials with permission of Site Main Controller.
- 16.10 **Environment Manager : Mr. Raj Kumar Sharma**
Alternate: Gajendra Sharma
- Manager admin/ETP in charge will be responsible for. In absence of Manager Admin, Officer-Environment will act as Environment coordinator.
- 16.10.1 Proceed to the scene of incident.



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- 16.10.2 Assess the situation and guide Incident Controller and others in containing the situation.
- 16.10.3 To ensure that emergency is confined in restricted zone.
- 16.10.4 Liaise with the Site Main Controller, Incident Controller, Security officer and Emergency Control Center in fire - fighting operation, evacuation procedure and cordoning off the area, and other measures depending upon situation.
- 16.10.5 Inform Incident Controller regarding progress of the situation and give technical guidance from Environment Department point of view as may be warranted.
- 16.10.6 Initiate a draft of report to be sent to State Pollution Control Board
- 16.10.7 Liaise with Pollution Control Board Authorities with the permission of Site Main Controller.
- 16.11 **Public Relation/Facility/Security In Charge: Raj Kumar Sharma**
Alternate: Guarav Sharma
- 16.11.1 **Responsibilities of Public Relation/Facility/Security In-charge**
Once hearing an emergency call, he will coordinate with guard present on gates.
Ensure both the gates (Main and Material gate) are closed during emergency.
- 16.11.2 Control entry traffic and attend the calls.
- 16.11.3 Only company officials to be allowed in. No visitor except fire brigade, doctor, police and other government officials to be allowed inside.
- 16.11.4 Cordoning off the accident site in consultation with Site Incident Controller.
- 16.11.5 Help in shifting of injured to the hospital by arranging the transport.
- 16.11.7 Post a guard at accident site in order to prohibit unauthorized entry and see that area in undisturbed till the investigation is over.
- 16.11.8 Liaise with police authorities with the permission of Site Incident Controller
- 16.11.9 Control the main gate access and allowed the emergency vehicles inside the factory. Visitors, outsiders should not allow coming in.
- 16.12 **Fire / Safety Squad:**
In charge: Mr. Gajendra Sharma
Alternate: Mr. Harsha Uppadhayay
- 16.12.1 Personnel trained in firefighting operation should reach the accident spot immediately and report to Site Incident Controller at the site.
- 16.12.2 Determine the cause of fire and accordingly use suitable fire extinguishers to extinguish the fire.
- 16.12.3 Do not allow others to come near the fire.
- 16.12.4 Adopt laid down procedure for firefighting and evacuation purpose



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16.13 **First aid Squad:**

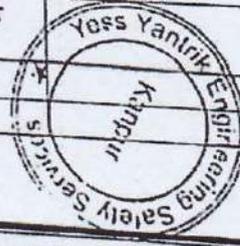
First aid In Charge: Gajendra Sharma
Alternate: Raj Kumar Sharma

- 16.13.1 Personnel trained in first aid procedure should reach the accident spot immediately and report to Site Incident Controller at the site.
16.13.2 Identify injured and help in evacuating operation
16.13.3 Assess the cause and nature of injury
16.13.4 Give first aid & CPR accordingly
16.13.5 In serious accompany them to hospital as may be directed by Site Incident

16.14 **Contractor :**

- 16.14.1 If accident is within your area of work, stop all work and report to the assembly points in the queue.
16.14.2 Take a roll call of your workers and inform Head count team immediately if any person is missing.

17. LIST OF IMPORTANT TELEPHONE NUMBERS				
S. N.	Name	Responsibility	Office No.	Mobile No.
1	Mr. Guarav Sharma	Site incident controller		9758604441
2	Mr. Raj Kumar Sharma	Alternate Site incident controller		9927100332
3	Mr. Raj Kumar Sharma	Site emergency Co-ordinator		9927100332
4	Mr. Vijay kumar Bhardwaj	Advisor Site incident controller		9720560756
5	Mr. Raj Kumar Sharma	Head counting /Mutual Aid		9927100332
6	Mr. Guarav Sharma	Public Relation/Facility/Security		9720138250
7	Mr. Raj Kumar sharma	Advisor incident controller		9927100332
8	Mr. Vijay Kumar	Engineering/Repair Team		9720560756
9	Mr. Harsha Uppdhayay	Raw Material		8433006519
10	Mr. Guarav Sharma	Rescue team		9720138250



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GOVERNMENT OFFICIALS CONTACT NOS

District Magistrate(Hathras)			
Additional District Magistrate(Hathras)		9454417515	
S.D.M. (Sadabad)		9454417586	
Superintendent of Police (Hathras)		9454417791	
5 Tehsildar (Hathras)		9454400249	
6 U. P. Pollution Control Board(Hathras)	Regional Officer	9454417794	
7 UPSEB (Hathras)	J E. Hydil		

NEARBY NEIGHBOURING INDUSTRIES

No any neighbor industries available for mutual aid

NEARBY- AMBULANCE

1	Ambulance (Dist Hospital aligarh)	Hathras	108,102
2	Ambulance (Tehsil Hospital)	Industrial area.	108

NEARBY- HOSPITALS

1	Dist. Hospital aligarh	Hathras	
2			
3			
4			

EXTERNAL FIRE -DEPARTMENT

1	Hathras fire Brigades	101
2	Industrial area fire Brigades	101
3	Plant near by fire Brigades	101
4	Sadabad Fire Station	101
5	Chief Fire Officer- Hathras	101

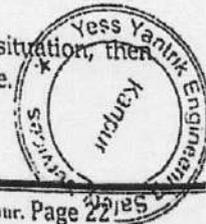
18. Responsibilities of First Observer in case of fire

All Concerned personal should take following steps in case of fire:

18.1 Person who spots fire should not get panic.

Contact no. - 9927100332

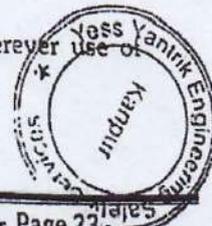
18.2 First he should spot exact location of fire and assess the situation, then shout, "Fire-fire" at the top of his voice to warn nearby people.



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- 18.3 Try to extinguish the fire with the help of suitable fire extinguishers.
- 18.4 Inform to Site Incident Controller and try to mitigate the incident.
- 18.5 If incident is not under control, Safety Department and Occupational health center should be informed on Intercom or activate the fire alarm.
- 18.6 After getting consent from Site Main Controller (SMC), Emergency Siren will be blown (Wailing sound) to indicate the emergency and activate the onsite emergency plan.
- 18.7 On hearing for help/alarm all trained person should reach the site of the incident at the earliest and report to Incident Controller.
- 18.8 Affected person if any should be removed from the place and first aid shall be given quickly by the First aid squad.
- 18.9 Other person who is not concerned with actual fire fighting operation should evacuate the place and assemble at the nearest assembly point.
- 18.10 The area should be cordoned off and no unauthorized person should be allowed to reach near the place of fire.
- 18.11 If necessary, isolate power supply to effected area
- 18.12 If necessary, Plant may be shut down in safe manner.
- 18.13 The flammable material should be shifted to safer place.
- 18.14 Whenever necessary cool nearby structure / equipment / storage vessel to reduced effect
- 18.15 During the firefighting operation position should be on windward side so that fumes do not affected
- 18.16 If required, use self-Contained Breathing Apparatus.
- 18.17 If fire gets uncontrollable, The Incident Controller requests help from respective sources like Fire Brigade, etc should be called for.
- 18.18 Clear road from traffic obstructions.
- 18.19 Brief the firefighting personnel of the cause of fire and wherever use of water is considered dangerous.



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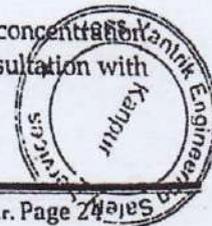
- 18.20 When fire is extinguished do not leave the place immediately re-check the place thoroughly.
- 18.21 Used fire extinguishers to be sent for refilling and unused ones should be put back in its original location. Water tanks should be refilled to its capacity.

19. Actions to be taken for safely shutting down of Plant

- 19.1 Stop all refrigeration and ammonia circulation
- 19.2 Stop compressing of ammonia and use cooling
- 19.3 Bring power supply to the safe level and stop
- 19.4 Stop all utilities
- 19.5 Stop all electrical, mechanical energy

20. Actions to be taken in case of ammonia gas/vapor leakage:

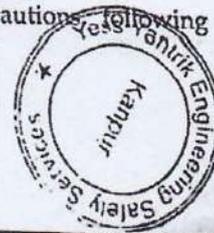
- 20.1 The affected area should be evacuated and cordoned off immediately
- 20.2 Check the wind direction & determine if neighboring factories/vicinity is in danger. If so, inform Incident Controller and Site Main Controller.
- 20.3 If danger is immense inform concerned unit.
Inform to all key person.
- 20.4 Only trained & experienced personnel approach the area using suitable Personal Protective Equipment like Self Contained Breathing apparatus.
- 20.5 Ensure that only essential personnel are in the affected areas. Others should assemble at assembly point. Approach from the windward side so that escaping gas / vapor is carried downwind and you are not exposed to it.
- 20.6 Rescue persons trapped / injured. Ask them to put wet cloth on nose and mouth for evacuation.
- 20.7 Persons present in other buildings should close their window and doors to prevent any entry of leaked gases.
- 20.8 Source of leakage should be traced out and the system is isolated from other equipments.
- 20.9 Leaked gases / chemical should be trapped in suitable scrubbers/neutralization process.
- 20.10 If required, pedestal fans may be used to bring down the gas concentration within permissible limit. Such decision should be taken in consultation with Incident Controller / Site Main Controller.



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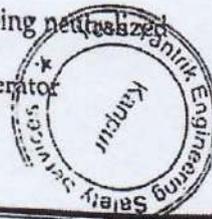
- 20.11 Affected persons should be provided with necessary medical aid.
- 20.12 If leakage is from cylinder, it should be turned so that the leakage is in the form of gas and not liquid
- 20.13 If it is not under control, inform to the Site Main Controller for activate onsite emergency plan by blowing emergency siren.
- 1 Fire or leakage of ammonia from pipeline network/flange/Gaskets :
- 21.1 In ammonia refrigeration plant, the ammonia is toxic (corrosive) & flammable in nature catch fire if exposed to air and ignition sources. Avoid the inhale the ammonia gas, if ammonia release from source/ leakage point put the water spray to control spread of ammonia to another place.
- 21.2 In case of fire or alarm for leakage of ammonia from refrigeration process/ cylinder take following step
- 21.3 Shut off the isolation valve slowly & isolate the ammonia supply. Isolate the all receiver (LP&HP) valve of ammonia & remove / isolate sources of ignition.
- 21.4 Stop the compressor system & filled cylinder move from process area.
- 21.5 Start the cooling of ammonia Gas process & cylinder dip in water tank and use high efficiency blower/ EXHUAUST FAN to dilute ammonia gas and deliver in safe place if ammonia leak in confined space.
- 21.6 Water spray to be continued on the neighboring equipments along with the equipment on which fire occurs.
- 21.7 If the fire source is ammonia use suitable means* to put off the fire and remove all the flammable materials away from the place it fire occur.
- 21.8 * Suitable Means: - If the fire occurs in Ammonia, use ABC (mono ammonium phosphate base) type extinguisher, foam base also use..
If fire occurs in other combustible materials use water for extinguishing. Besides above measures follow, the routine firefighting procedure as mentioned above
- 21.9 Do not panic and move safe place in opposite of wind direction, if ammonia leakage is irritate in eye & nose, then put wet cloth on face and move in safe direction.
- 22 Gas leakage (Ammonia from refrigeration system/ Filled cylinders)
- 22.1 Besides general measures suggested in general precaution, following actions to be taken:



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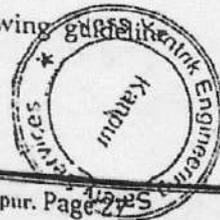
- 22.2 The location of gas leak may be determined by sulphur stick/ ammonia torch and carbon dioxide match box stick for flame test in the suspected region. A dense white cloud of ammonia will form & immediate shut off batch box stick flame.
- 22.3 If leakage is from cylinder, emergency safety kit for ammonia may be used for stoppage of leakage.
- 22.4 If leakage is from pipeline or equipment, supply from cylinder/ receiver should be cut off.
- 22.5 The leaked ammonia may be dissolved in water by application of water spray.
- 22.6 Creep close to the floor to take advantage of the lower concentration of the gas at that level, as ammonia is lighter than air so it will rise up in the air.
- 22.7 If necessary, help of Safety Department and Security should be taken.
- 22.8 A water hose at the point of leakage will be of help in case of gas leakage and ammonia emergency leak kit will be used for cylinder leakage arrest.
- 22.9 If it is not under control, inform to the Site Main Controller to activate onsite emergency plan by blowing emergency siren.
23. Actions is to be taken in case of Leakage LPG from LPG manifold :
- 23.1 Area should be evacuated immediately and cordoned off.
- 23.2 Affected persons should be thoroughly washed using clean water and give necessary medical aid.
- 23.3 Personnel entering the area should make use of suitable Personal Protective Equipment.
- 23.4 Leaked tank should be depressurized immediately by transferring remaining quantity into another tank / container.
- 23.5 Leakage source should be traced out and plugged.
- 23.6 In case of LPG /Solvents do not bring heat source nearby
- 23.7 If Possible spilled material should be contained in dyke and transferred into a container.
- 23.8 If not then the same should be absorbed on sand or earth.
- 23.9 Sand/earth contaminated with acid/alkali should be first being neutralized then dumped at safe place.
- 23.10 Sand/earth contaminated with oil should be burned in incinerator



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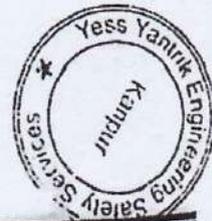
- 23.11 Absorbing in saw dust or other combustible material should be avoided.
- 24.12 If spilled material gets into the trench of electric cables, it should be drained with natural gradient and washed with large quantity of water continuously after de-energizing the power supply.
- 24.13 If spilled material gets into the storm water drain, it should be washed with large quantity of water and collected in Effluent Treatment Plant. The collected liquid should be either neutralized or oil layer should be removed manually.
- 24.14 If it is not under control, inform to the Site Main Controller to activate onsite emergency plan by blowing emergency siren.
- 25 **Action to be taken in case of Hazardous Waste Leakage's/Spillage's:**
- 25.1 Area should be evacuated immediately and cordoned off.
- 25.2 Only trained person approach the area with gives necessary medical aid.
- 25.3 Affected persons should be thoroughly washed using clean water and give necessary
- 25.4 Personnel entering the area should make use of suitable Personnel Protective Equipment.
- 25.5 Leaked drum should be immediately transferred into mother drum / container.
- 25.6 Or leakage's point should be traced out and plugged.
- 25.7 Do not bring heat source nearby.
- 25.8 If possible spilled material should be contained in dyke and transferred into a container. (Normally Hazardous Waste drums are kept on impervious flooring under DYKE area so as to avoid accident leak/spill.)
- 25.9 If not then the same should be absorbed on sand or earth
- 25.10 Sand/earth contaminated with hazardous Waste should be first collected in specified drums and sent to Hazardous waste storage area. If spilled material gets into the storm water drain. It should be washed with large quantity of water and collected in Effluent Treatment Plant. The collected liquid should be either neutralized or oil layers should be removed manually.
- 25.11
- 26 **Actions to be taken in case of Food Poisoning :**
 In case of suspected food poisoning or contamination of water, following may be followed:



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- 26.1 Quickly ask the conscious casualty what has happened, remember that he may lose consciousness at any time.
- 26.2 Immediately take action to prevent further distribution/use of contaminated food/water.
- 26.3 Place the casualty in the recovery position.
- 26.4 If conscious, give him plenty of fluids to drink.
- 26.5 Do not induce vomiting.
- 26.6 If consciousness is lost, follow the standard "Artificial Resuscitation Procedure."
- 26.7 Inform Occupational Health center for further course of action.
- 27 Emergency arising on account of equipment failure
- 27.1 Isolate the failed equipment and tag it.
- 27.2 Inform the Site incident Controller
- 27.3 Take corrective action as directed by the Department Head
- 27.4 Accidents/ Incidents to be informed to electrical Inspectorate within 24 hrs (Rule 44A) and in case of electrocutions the report as per annexure XIII within 48hrs of incident.
28. Action to be taken during natural calamities:
- 28.1 Earth Quake:
- 28.1.1 Do not panic and keep calm
- 28.1.2 The best thing to do is as soon as you are aware of the fact that you are in the midst of a quake rush to an open space quickly.
- 28.1.3 If you are inside a building then stand with or under Column/beam/support and crouch under the big tables, the frame of an inner door, in the corner of a room.
- 28.1.4 Never use the lift
- 28.1.5 Keep well away from windows, mirrors, chimneys
- 28.1.6 If you are in the road, walk down to open place.



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28.2 Heavy Wind and Cyclone:

- 28.2.1 Keep all the chemical drums/containers tightly closed
- 28.2.2 Keep the doors and windows closed
- 28.2.3 Do not come out from the building during the strong wind
- 28.2.4 Remove all loose objects and things from the terrace before the heavy wind
- 28.2.5 Stop all hot works
- 28.2.6 Stay inside the strong building till you will get further instruction even after the strong wind.

28.3 Flood:

- 28.3.1 Keep all the chemical containers closed
- 28.3.2 Stay in the strong buildings in an elevated floor if water enters into the area
- 28.3.3 Stay in door till you get further instructions.

29 Do's and Don'ts in case of Emergency

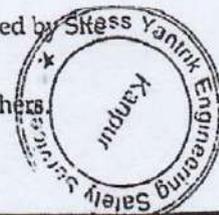
Utmost discipline shall be followed in handling the emergency and a guidance of Do's and Don'ts are listed below.

29.1 Do's

- 29.1.1 Give attention to all instructions.
- 29.1.2 Report to your Site Incident Controller and carryout your assignment.
- 29.1.3 Send the visitors (Outside the emergency zone) to Assembly Point.
- 29.1.4 Direct the contract workmen to Assembly Point.

29.2 Don'ts

- 29.2.1 Do not get panic.
- 29.2.2 Do not communicate with any external agency unless instructed by Main Controller.
- 29.2.3 Do not spread unauthorized or exaggerated information to others.



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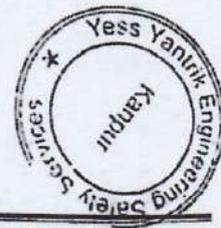
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- 29.2.4 Do not approach the emergency site as a spectator.
Do not engage unnecessarily the communication aids like Telephone/
29.2.5 Wireless radios (Walky- Talky) to make them available for handling
emergency
Do not disturb the Shift in charges assigned with specific work for handling
29.2.6 emergency, for any personal reasons.

RE ALARM

A Break glass type fire alarm system is installed in all the departments. The main control panel for the Fire Alarm has been installed in Fire Control Room.

As soon as any emergency situation is noticed, the person noticing it should break the glass of the manual call point of that area. On seeing the location of the emergency on the Main Control Panel the Fireman/driver will immediately rush to the site and find the exact location of emergency from the Local Control Panel.

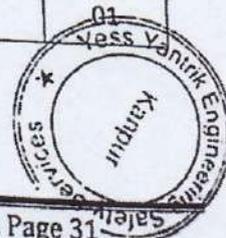


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Annexure-IA
LIST OF FIRE FIGHTING ITEMS

SAFETY ITEMS		TOTAL
HYDRANT SYSTEM-		
1.	FIRE HYDRANT WATER TANK CAPACITY 100 KL	1
2.	MAIN PUMP	1
3.	DIESEL PUMP	1
	I. 97.2 KL/HR Auto set @3.0-7.0 KG/CM ²	
	Not available/Missing	1
4.	JOCKEY PUMP	1
	I. 10.8 KL/Hr Auto set @ 4.5 to 6.5 Kg/cm ²	
5.	FIRE HYDRANT POINT	06
6.	HOSE PIPE	12
7.	Fire brigade point with two Head	01
8.	Hose reel	01
9.	WATER /FOAM MONITOR	Nil
10.	FOAM TROLLEY (CONTAINING 100 LITRES AR-AFF FOAM CONCENTRATE)	Nil
11.	AUTO SPRINKLER SYSTEM	Yes
12.	AR - AFF FOAM	Nil
2.	FIRE ALARM SYSTEM-	
1.	SMOKE DETECTOR	yes
2.	LOCAL FIRE ALARM PANEL	yes
3.	MAIN PANEL	yes
4.	MANNUAL CALL POINT	Yes
5.	HOOTER(local with panel) and One no. main hooter	01
3.	FIRE EXTINGUISHER-	
1.	ABC FIRE EXTINGUISHER	CAP 5KG
2.	CO ₂ FIRE EXTINGUISHER	CAP 6.8KG
3.	AFT FIRE EXTINGUISHER	CAP 10 L
4.	EMERGENCY EQUIPMENTS-	
1.	SELF CONTAINING BREATHING APPARATUS	01

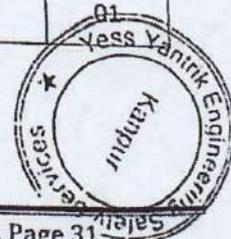


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Annexure-IA
LIST OF FIRE FIGHTING ITEMS

O.	SAFETY ITEMS	TOTAL
1.	HYDRANT SYSTEM-	
	1. FIRE HYDRANT WATER TANK CAPACITY 100 KL	1
	2. MAIN PUMP	
	1. 97.2 KL/HR Auto set @3.0-7.0 KG/CM2	1
	3. DIESEL PUMP	
	Not available/Missing	1
	4. JOCKEY PUMP	
	1. 10.8 KL/Hr Auto set @ 4.5 to 6.5 Kg/cm2	1
	5. FIRE HYDRANT POINT	06
	6. HOSE PIPE	12
	7. Fire brigade point with two Head	01
	8. Hose reel	01
	9. WATER /FOAM MONITOR	Nil
	10. FOAM TROLLEY (CONTAINING 100 LITRES AR-AFF FOAM CONCENTRATE)	Nil
	11. AUTO SPRINKLER SYSTEM	Yes
	12. AR - AFF FOAM	Nil
2.	FIRE ALARM SYSTEM-	
	1. SMOKE DETECTOR	yes
	2. LOCAL FIRE ALARM PANEL	yes
	3. MAIN PANEL	yes
	4. MANNUAL CALL POINT	Yes
	5. HOOTER(local with panel) and One no. main hooter	01
3.	FIRE EXTINGUISHER-	
	1. ABC FIRE EXTINGUISHER CAP 5KG	10
	2. CO2 FIRE EXTINGUISHER CAP 6.8KG	3
	3. AFT FIRE EXTINGUISHER CAP 10 L	2
4.	EMERGENCY EQUIPMENTS-	
	1. SELF CONTAINING BREATHING APPARATUS	01



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Annexure-IB
LIST OF ERT MEMBERS

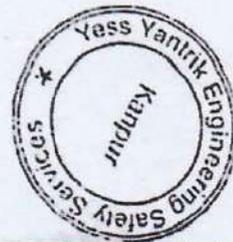
05 nos. of Fire Fighter are trained by In-House training and at least one fire man working in each shift in department.

Name	Role
Harsh Uppdhayay	Fire Fighter
Gajendra Sharma	Fire Fighter
Vijay Kumar	Fire Fighter
Raj Kumar Sharma	Fire Fighter
Shobaran singh	Fire Fighter

Annexure-IIA
LIST OF CERTIFIED FIRST AIDER

05 nos. of FIRST AID STEWARDS trained by internal medical practitioner are working in the factory. Out of which at least one are available in each shift.

N.	Name	Role
	Harsh Uppdhayay	First Aider
	Gajendra Sharma	First Aider
	Vijay Kumar	First Aider
	Raj Kumar Sharma	First Aider
	Shobaran singh	First Aider



K ICE & COLD STORAGE PVT. LTD.
LU SADABAD, DIST-HATHRAS U.P.

SDNK -DMP-2022

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Annexure-IB
LIST OF ERT MEMBERS

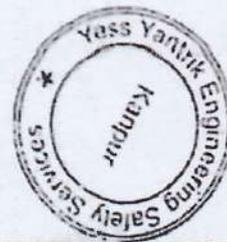
Fire Fighter are trained by In-House training and at least one fire man working in each shift in

Name	Role
Rish Uppdhayay	Fire Fighter
Jendra Sharma	Fire Fighter
ay Kumar	Fire Fighter
Kumar Sharma	Fire Fighter
obaran singh	Fire Fighter

Annexure-IIA
LIST OF CERTIFIED FIRST AIDER

FIRST AID STEWARDS trained by internal medical practitioner are working in the factory. Out one are available in each shift.

Name	Role
Rish Uppdhayay	First Aider
Jendra Sharma	First Aider
ay Kumar	First Aider
Kumar Sharma	First Aider
obaran singh	First Aider

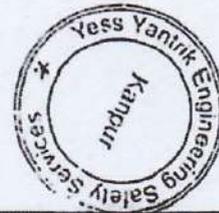


SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022

Annexure - IIB
LIST OF FIRST AID BOX ITEMS

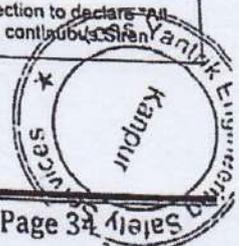
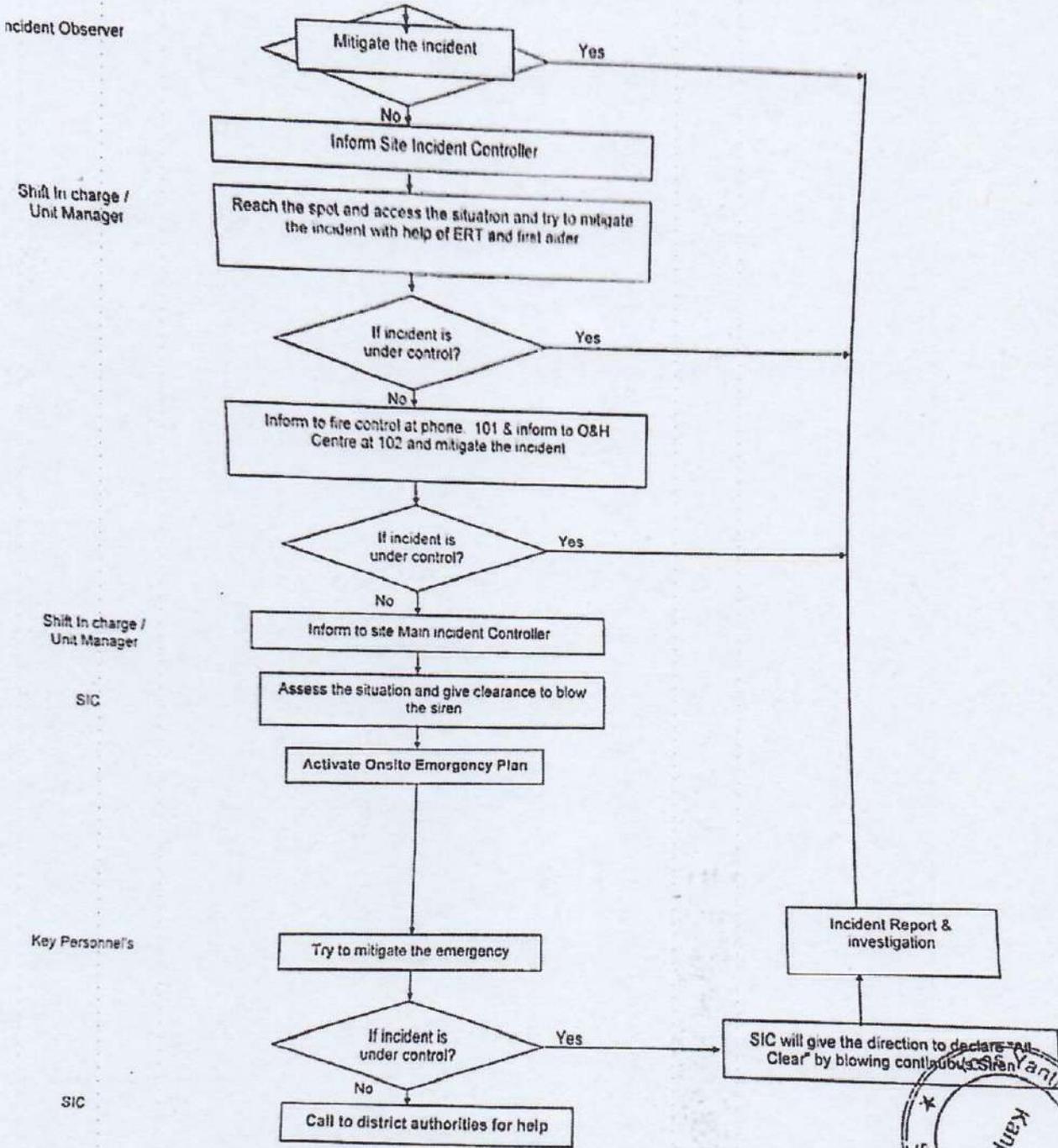
Sr. No.	Items.
1	Twenty four Sterilized Dressings
2	Twelve Medium size Sterilized Dressings
3	Twelve Large size Sterilized Dressings
4	Twelve Large size Sterilized Burn Dressings/Soframycin Cream/Silverex
5	Twelve (1/2 oz.) Sterilized Cotton Wool
6	One Snake Bite Lancet
7	One Pair Scissors/Blade
8	Two (1 oz.) bottles of Potassium Permanganate Crystals/Betadine Lotions
9	One (4 oz.) bottle containing 2 percent alcoholic solution of Iodine/Savlon Solution
10	One Eye Drop
11	Four Bandages
12	Leaflet



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SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK -DMP-2022

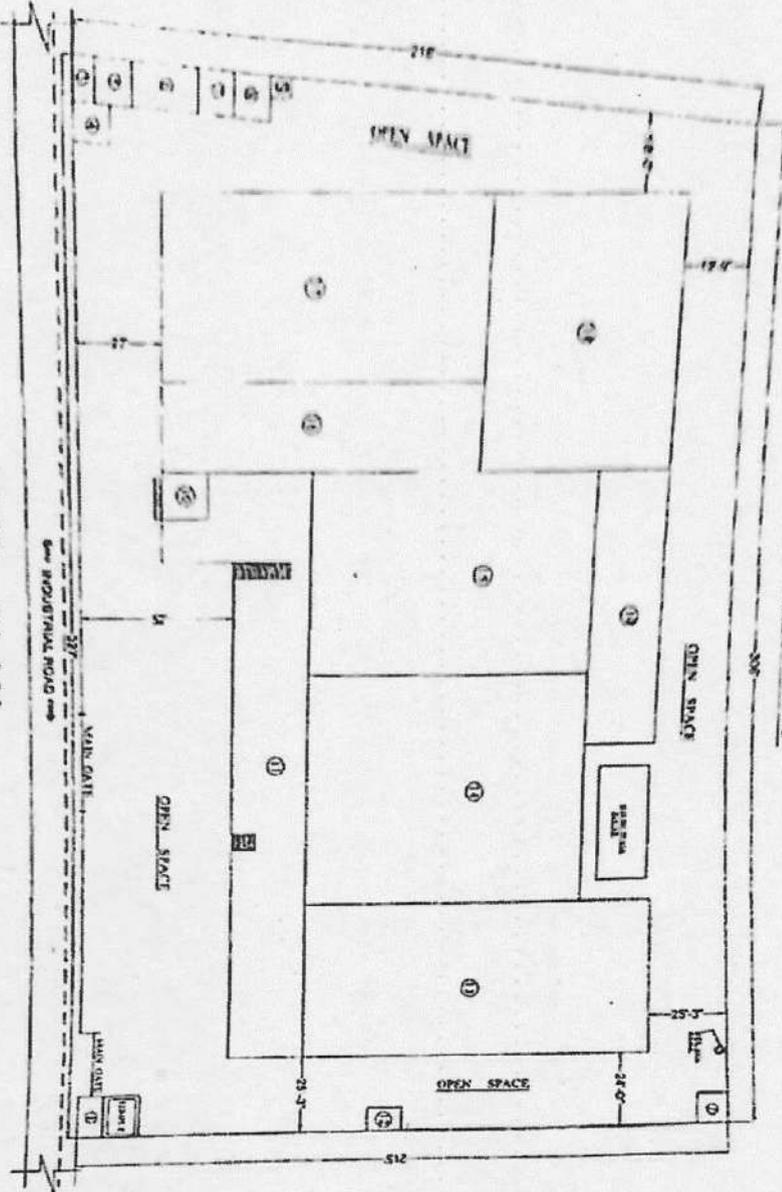
Annexure-III
Command and control structure/emergency communication flow chart



PLOT OF OTHER'S

PLOT OF OTHER'S

PLOT OF OTHER'S



SITE PLAN
(SCALE = 1"=20'-0")

DETAIL OF POWER :-

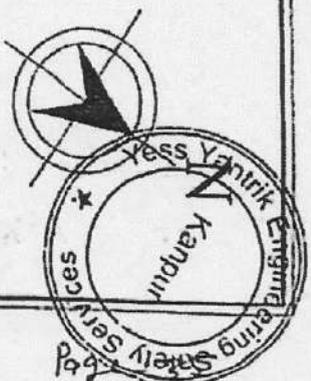
1. MOVING POWER = 441.00 H.P
2. D.G SET POWER = 250 CC KVA (STAND BY)

INDEX:-

1. FACTORY PREMISES SHOWN AS
2. EXISTING BUILDING SHOWN AS
3. SEWAGE LINE SHOWN AS
4. DRINKING WATER SHOWN AS
5. WASHING PLACE SHOWN AS

NOTE:-

1. FACTORY TO FACTORY 1.10 CM
2. FACTORY TO HOSEBORN 4.00 CM
3. FACTORY TO BRIDGE 2.54 CM
4. FACTORY TO FERR. STATION 3.30 CM
5. FACTORY TO POLY. STATION 2.00 CM
6. FACTORY TO RAILWAY STATION 0.9 CM
7. FACTORY TO VILLAGE 1.0 CM



<p>NAME OF FACTORY:- M/s. S. D. N. K. ICE & COLD STORAGE - PVT. LTD. NO. 1, JHANSI, N.Y. ROAD, KANPUR. KANTHARHAT ROAD</p>	
<p>SCALE:- SCALE 1" = 20'-0" DRAWN BY:-</p>	<p>REGISTERED: REG. NO. 2011/01/201/1000 SHEET NO. 1/2</p>
<p>DESIGNER: M. K. MISHRA CIVIL ENGINEER 11, P. C. ROAD, KANPUR</p>	<p>ENGINEER: S. K. SINGH CIVIL ENGINEER 11, P. C. ROAD, KANPUR</p>

M/s SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK -DMP-2022

Annexure-V
Plant Inspection Checklist for refrigeration System

Safe management of ammonia refrigeration systems

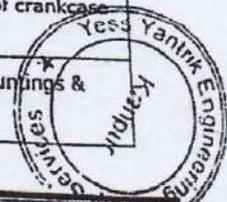
Item	Major Inspection	Routine Inspection	Schedule including rectifying faults as necessary
System	Annually	Weekly	Check for correct ammonia charge including liquid levels
		Weekly	Check and record operating pressures and temperatures and compare with commissioning logs for significant deviations. If the refrigeration system is manually controlled, it is good practice to ensure logs are completed regularly; ideally daily but at periods that do not exceed 72 hours.
		Monthly	Leak test system. Record ammonia added or removed and disposal
		Monthly	Analyse heat transfer fluids and adjust concentrations
		Quarterly	Inspect and clean oil filters as required
		Quarterly	Examine all main control and isolating valves for full/free travel, check for leakage and repair valve glands as required
System	Annually	Weekly	Check for correct ammonia charge including liquid levels
		Weekly	Check and record operating pressures and temperatures and compare with commissioning logs for significant deviations. If the refrigeration system is manually controlled, it is good practice to ensure logs are completed regularly; ideally daily but at periods that do not exceed 72 hours.
		Monthly	Leak test system. Record ammonia added or removed and disposal
		Monthly	Analyse heat transfer fluids and adjust concentrations
		Quarterly	Inspect and clean oil filters as required
		Quarterly	Examine all main control and isolating valves for full/free travel, check for leakage and repair valve glands as required

Disaster Management Plan (As Per MSIHC Rules), July-2022 Audited by Yantrik Engineering Safety Services, Kanpur. Page No. 36

M/s SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022

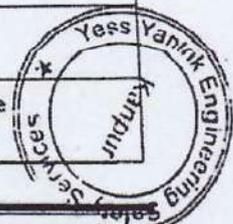
Pipework	Annually	Weekly	Check for undue vibration, rectify as necessary
		Quarterly	Inspect for damaged insulation /vapour seal, rectify as necessary
		Quarterly	Inspect for evidence of oil at joint locations, rectify as necessary
		Quarterly	Inspect pipework for corrosion, rectify as necessary
Pressure vessels and heat exchangers (see note 1)	Annually	Monthly	Check external surface for corrosion/ protective coating damage
		Quarterly	Check insulation and vapour seal for damage
		Quarterly	Check fan sequence, condition and tension of drive belts, unobstructed air
		Quarterly	Check pumps, condition and tension of drive belts
		Quarterly	Check condition and operation of defrost heaters
Compressors	Annually	Weekly	Inspect for evidence of oil leakage including shaft seals
		Weekly	Check oil levels. Record oil added or removed and disposal
		Monthly	Check joints and connections for tightness
		Quarterly	Check drive alignment, belt or direct drive in accordance with manufacturer's recommendations
		Quarterly	Ensure drive guards are effective
		Quarterly	Examine drive belts or direct drive couplings for wear and vibration
		Quarterly	Check operation of oil cooler
		Quarterly	Check and ensure correct operation of crankcase heaters, if fitted
		Quarterly	Check condition of anti-vibration mountings & holding down bolts



M/S SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022

Compressors (continued)	Annually (continued)	Weekly	Inspect for evidence of oil leakage including shaft seals
		Weekly	Check oil levels. Record oil added or removed and disposal
		Monthly	Check joints and connections for tightness
		Quarterly	Check drive alignment, belt or direct drive in accordance with manufacturer's recommendations
		Quarterly	Ensure drive guards are effective
		Quarterly	Examine drive belts or direct drive couplings for wear and vibration
		Quarterly	Check operation of oil cooler
		Quarterly	Check and ensure correct operation of crankcase heaters, if fitted
		Quarterly	Check condition of anti-vibration mountings & holding down bolts
		Quarterly	Examine for undue noise, vibration or overheating
		Annually	Change oil or as recommended by manufacturer
		Annually	Examine oil filters
		Annually	Sample oil and analyse
		Annually	Check starting sequence
		Annually	Check operation of capacity control system
Ammonia liquid pumps	Annually	Quarterly	Examine vent lines for corrosion
		Annually	Defrost, dismantle and examine internal working parts annually or as recommended by manufacturer
Safety controls	Annually	Quarterly	Check settings and operation
Relief device indicator	Annually	Quarterly	Check function
Relief valve outlets	Annually	Quarterly	Check venting clear and to safe place



M/S SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022

Electrical control panels	Annually	Annually	Visually check condition, including signs of overheating, of all components. Repair or replace as necessary. All items of electrical equipment (and their associated circuits) which have explosion protection characteristics, e.g. Ex'd', Ex'e' etc. shall be subjected to the inspection requirements of BS EN 60079-17 including the production of inspection schedule check-lists.
		Quarterly	Check tightness of all terminals taking care not to damage threads
Electrical components	Annually	Annually	All items of electrical equipment (and their associated circuits) which have explosion protection characteristics e.g. Ex'd', Ex'e' etc. shall be subjected to the inspection requirements of BS EN 60079-17 including the production of inspection schedule check-lists. Check integrity to seals of components
High /Side Bursting discs	Every 5 years unless a shorter interval is specified by the manufacturer (see note 2)		Replace as stated
Low / Side Bursting discs	Every 5 years (see note 2)		Replace as stated
Relief valves venting to atmosphere	Every 5 years (see note 2)	Annually	Visual inspection of device and vent line to safe location
		Every 5 years	Replace, or overhaul and recalibrate as stated in PSS Regulations Written Scheme of Examination
Relief valves venting to low side	Every 5 years (see note 1)	Annually	Annual visual examination where reasonably practicable
		Every 5 years	Pressure setting tested every five years

Note 1: Plate heat exchangers should be inspected and maintained strictly in accordance with the manufacturer's published recommendations.

Note 2: The frequency of inspection for all safety devices should not exceed the period specified by the manufacturer.

Before existing pressure relief valves are recalibrated they should first be tested to confirm that they would have operated correctly. Any devices that do not operate within



10% of their setting should be automatically replaced and the periodicity of functional testing reviewed accordingly.

Technical Advisor & Expert -EHS for emergency (Fire, Explosion & Toxic release of ammonia) control advisory-

Mr. Ram Tej Verma
 (Technical advisor & EHS Professional)

7652942235

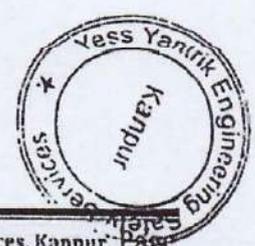
Annexure-VII

Date: _____

MONTHLY INSPECTION CHECKLIST FOR EMERGENCY CONTROL ROOM

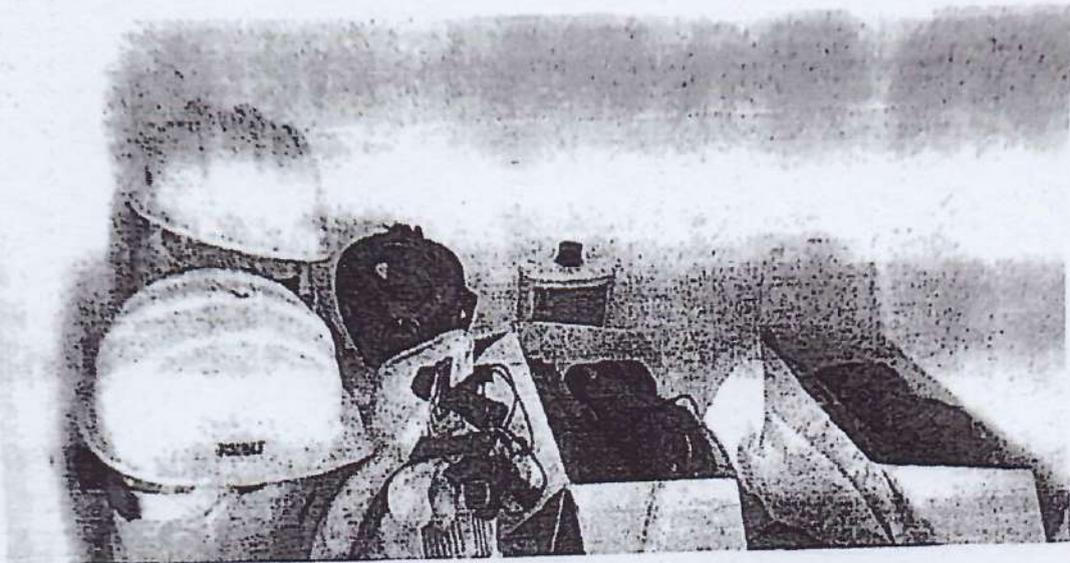
S. No.	Items	Yes/No	Remarks
1.	Check the Phones are in working condition		
2.	Check the availability of Site layout drawings indicating the hydrant location, safe assembly points, First aid center & surrounding community		
3.	Check availability of On- site Emergency plan		
4.	Check availability of Note pads, pen, pencils to record message received and instructions for delivery by runners.		
5.	Check list of key personal, addresses and telephone numbers is available.		
6.	Check Phone numbers of external agencies such as Police, Hospitals, Factory Inspectors, Local Fire station and nearby industries available.		
7.	Check availability of PPEs (Helmets, Full Face Cartridge marks)		

Signature.....
 Name.....



Facilities Available at site (Snap)

Personnel Protective Equipment



Fire Hydrant with Manual call Point

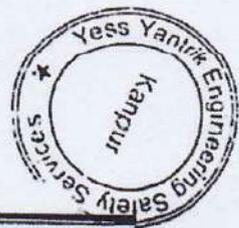




Sprinkler mounted on Ammonia Receiver



Ammonia Handling Instruction & precaution display at site



OCCUPATIONAL SAFETY AND HEALTH GUIDELINE FOR AMMONIA

Ammonia is a colorless gas with a pungent odor. It is highly toxic and can cause severe respiratory and eye irritation. It is commonly used in various industrial processes, including the production of fertilizers, explosives, and refrigerants. The following guidelines are provided to ensure the safe handling and use of ammonia in the workplace.

1. General Information

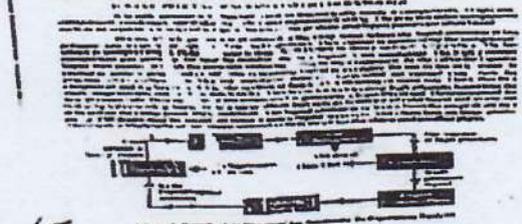
- 1.1. Name: Ammonia
- 1.2. CAS No.: 7783-50-5
- 1.3. Molecular Weight: 17.03
- 1.4. Boiling Point: -33.34°C
- 1.5. Melting Point: -77.7°C
- 1.6. Density: 0.6818 g/cm³ (gas)
- 1.7. Vapor Pressure: 10.13 bar at 20°C
- 1.8. Solubility: Highly soluble in water

Ammonia is a colorless gas with a pungent odor. It is highly toxic and can cause severe respiratory and eye irritation. It is commonly used in various industrial processes, including the production of fertilizers, explosives, and refrigerants. The following guidelines are provided to ensure the safe handling and use of ammonia in the workplace.



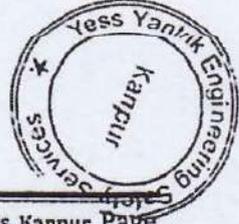
Sl. No.	Name of the Person	Designation	Signature	Date
1				
2				
3				
4				
5				

Ammonia is a colorless gas with a pungent odor. It is highly toxic and can cause severe respiratory and eye irritation. It is commonly used in various industrial processes, including the production of fertilizers, explosives, and refrigerants. The following guidelines are provided to ensure the safe handling and use of ammonia in the workplace.



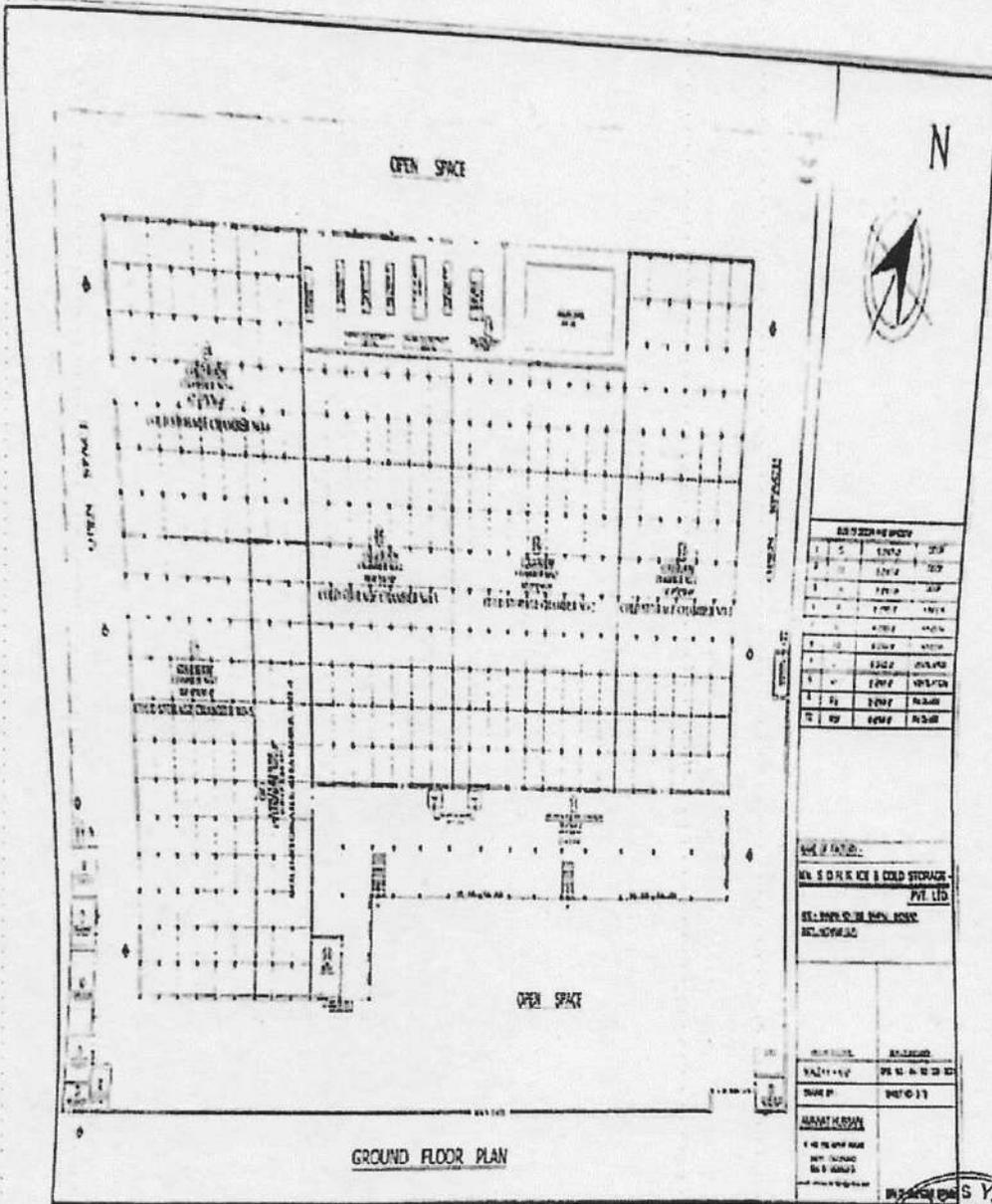
Ammonia is a colorless gas with a pungent odor. It is highly toxic and can cause severe respiratory and eye irritation. It is commonly used in various industrial processes, including the production of fertilizers, explosives, and refrigerants. The following guidelines are provided to ensure the safe handling and use of ammonia in the workplace.

Site plant/layout of cold storage

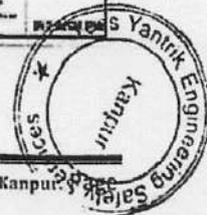


M/S SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022

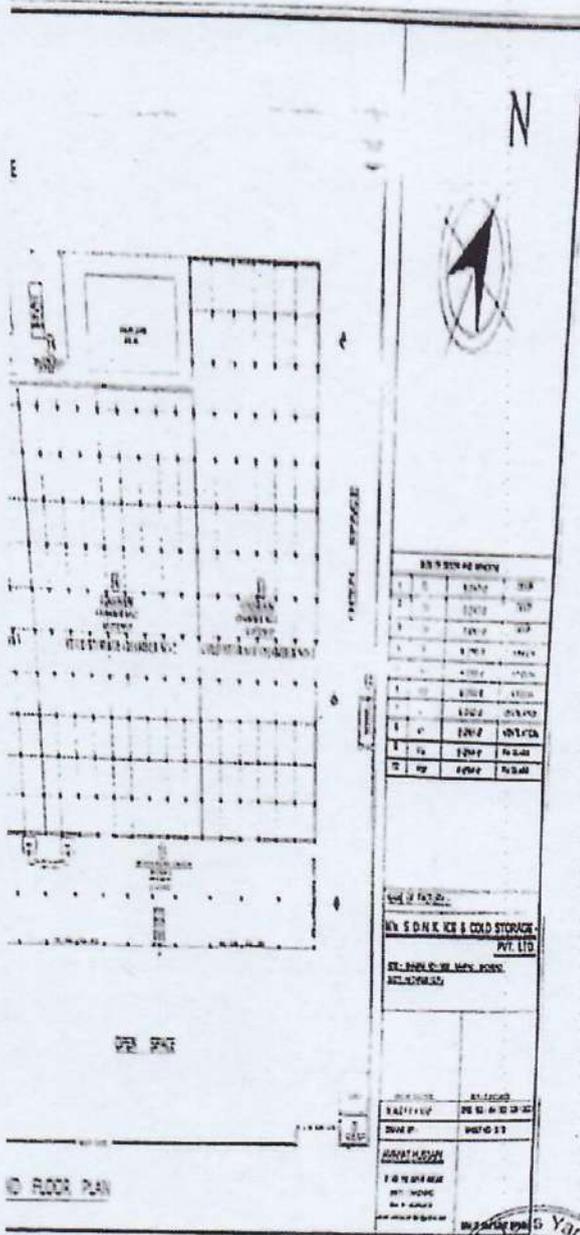


LPG Manifold for DG set fuel



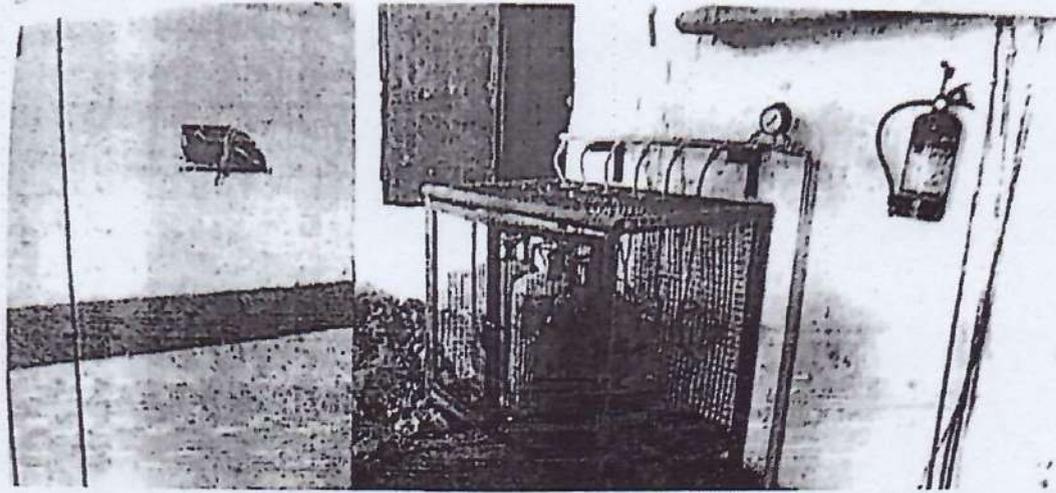
STORAGE PVT. LTD.
GT-HATHRAS U.P.

SDNK-DMP-2022



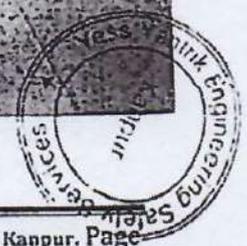
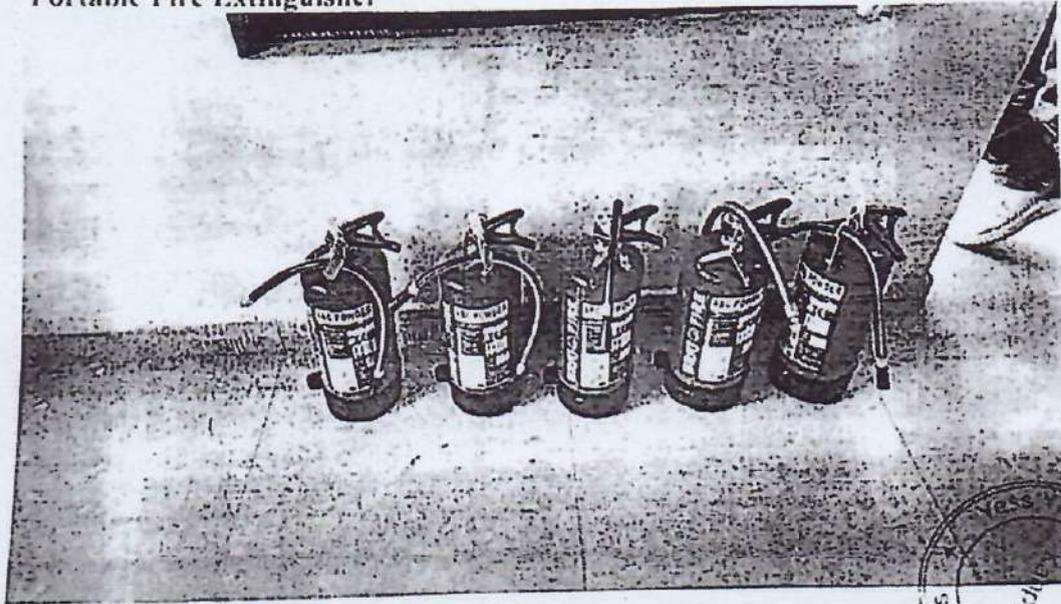
M/S SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK-DMP-2022



Note. Needs to installed LPG leak detection system for control of fire incident and safe operation/ Leak control device (anti gas leak control safety device) mounted on each & every cylinder to control leakage & supply of LPG from cylinders.

Portable Fire Extinguisher



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SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK -DMP-2022

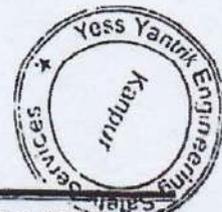
Thanks

For

Support

Mumukshu
07/07/2022

Yess Yantrik Engineering Safety Services
M-5, J.K. Lon Colony
Kamla Nagar, Kanpur
Mob.: 9935054570

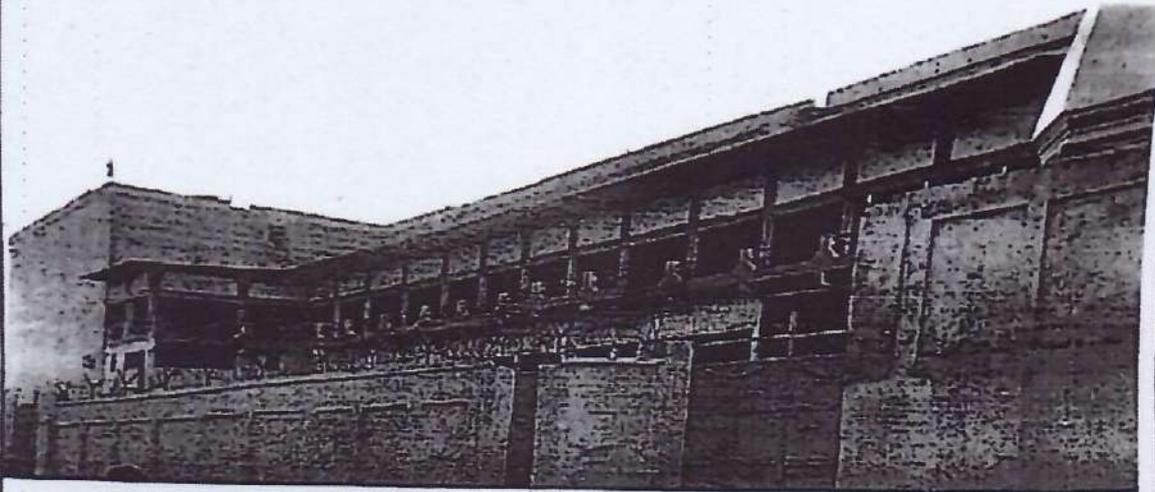


SDNK ICE & COLD STORAGE PVT. LTD.
SAHPAU SADABAD, DIST-HATHRAS U.P.

SDNK -DMP-2022

DISASTER

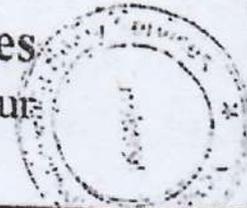
MANAGEMENT PLAN-2022



M/s SDNK ICE & COLD STORAGE PVT.LTD.
SAHPAU SADABAD
DIST. HATHRAS U.P.
July-2022

Mumal
07/07/2022
Yess Yantrik Engineering Safety Services
M-5, J.K. Lon Colony
Kamla Nagar, Kanpur
Mob.: 9935054570

Audited By
Yantrik Engineering safety services
M-5,J.K.Staff Colony, Kamla Nagar, Kanpur



T.C
[Signature]

816

76

Annexure A/4

वितरक कोड : 205448

24 घंटे सिविल बुकिंग के लिए इमरजेंसी नंबर 7715012345, 7718012345

भारतगैस



अनायशा भारतगैस

अग्रवाल कोल्ड के सागने, हाथरस रोड, सादाबाद, हाथरस-281306 फोन : 9557699990, 7300967999

GST INVOICE

ORNo78749 11/01/24 INVNo102140 11/01/24

GSTIN:09BWWPR3381J1ZJ STATECODE:9

Details of Receiver:

Cons No:119515607 DGCC No:

SDNK Ice And Cold Storage
SAHPAU SADABAD

SCAN PAYTM QR CODE



GSTIN: 09BWWPR3381J1ZJ

SAHPAU

23. (JLR)SAHPAU

PG19KGC.COM HSN271119

BASE RATE

CGST (9.00%)

SGST (9.00%)

PTN: 281306

Tel: 18433017033

= Rs. 1522.04

= Rs. 136.98

= Rs. 136.98

1522.04

136.98

136.98

NET

SUB: CYL:1

= Rs. 1796.00

1796.00

LPGID: 10000000119515607

AUTH SIGN

बुझ और लीकेंज को जांच करायें
Say no to corruption; Commit to the Nation

For Cylinder Refill Booking Whatsapp No.

दूसरा सिलिंडर DBC

1800224344 Save करके, "Hi" Type करें

उपलब्ध है, रु 2200/-

सुरक्षा के लिए भारतगैस सुरक्षा होज का उपयोग करें।
यदि आपातकालीन स्थिति में हो तो 1906 डायल करें।
आप www.MyLPG.in, www.ebharatgas.com के द्वारा भी सिलिंडर बुक कर QuickPay
पर online payment भी कर सकते हैं।
पीछे दिए गए महत्वपूर्ण संदेश पढ़ें।

समय : 10.00 बजे से 5.00 बजे तक



मिड्स कॉल बुकिंग नम्बर
7710955555

T.C
[Signature]

Printed by Symphony : 9312015111, 9312202609





8177

Annexure A/S
(copy)**Uttar Pradesh Pollution Control Board**

Building. No TC-12V Vibhuti Khand, Gomti Nagar, Lucknow-226010

Phone:0522-2720828,2720831, Fax:0522-2720764, Email: info@uppcb.com, Website: www.uppcb.com

155798/UPPCB/Aligarh(UPPCBRO)/CTO/both/HATHRAS/2022 Date: 04/05/2022

To,

M/s

S.D.N.K ICE AND COLD STORAGE PVT LTD**VILLAGE-SAHPAU, TEHSIL-SADABAD, HATHRAS**

Consolidated Consent to Operate and Authorisation hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh) under Section-25 of the Water (Prevention & Control of Pollution) Act, 1974 and under Section-21 of the Air (Prevention & Control of Pollution) Act, 1981

Consent No-16170871 Date-04/05/2022

CCA is hereby granted to **S.D.N.K ICE AND COLD STORAGE PVT LTD** located at **VILLAGE-SAHPAU, TEHSIL-SADABAD, HATHRAS**. subject to the provisions of the **Water Act, Air Act** and the orders that may be made further and subject to following terms and conditions :-

1. This CCA **S.D.N.K ICE AND COLD STORAGE PVT LTD** granted for the period from **04/05/2022 to 31/03/2026** and valid for manufacturing of following products with **Capital Investment/Net Assets Values 705.4000244 Lakhs**

S No	Product	Quantity	Unit
1	POTATOS STORAGE & PRESEREVATION	121360.64	Metric Tonnes/Year

2. Specific Conditions under Water Act :-

(i) The daily quantity of effluent discharge (KLD) :-

Kind of Effluent	Quantity(KLD)	Treatment facility and discharge point
------------------	---------------	--

(ii) **Trade Effluent Treatment and Disposal** :-The applicant shall operate **Effluent Treatment Plant** consisting of primary/secondary and tertiary treatment as is required with reference to influent quantity and quality.

In case of stoppage of functioning of ETP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(iii) The treated effluent shall be recycled to the maximum extent and should be reused within the premises for gardening etc. Quality of the treated effluent shall meet to the following general and specific standards as prescribed under Environment (Protection) Rules, 1986 and applicable to the unit from time-to-time :-

Industrial Effluent Quality Standard

S.No.	Parameter	Standard
-------	-----------	----------

(iv) Sewage Treatment and Disposal :- The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

(v) The treated sewage shall be reused in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards.

S No.	Parameters	Standards
-------	------------	-----------

3. Conditions under Air Act :-

i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards

Air Pollution Source Details

S No.	Air Pollution Source	Type of fuel	Stack no	Control Device	Height of Stack
1	D.G. SET 250 K.V.A.	LPG	1	Sulphur Dioxide	3.0 METER

Emission Quality Standards

S No.	Stack no	Parameters	Standards
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In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately

ii) Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows :-

Day time : from 6.00 a.m. to 10.00 p.m., Night time: from 10.00 p.m. to 6.00 a.m.

(iii) The unit will not use any type of restricted fuel.

Standards for Noise level in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time	Day Time	Night Time
	75	70	65	55	55	45	50	40

6. Compulsory documents to be submitted by the Industry/Unit :-

(i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 and Third Party Audit Report.

(ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.

(iii) Quarterly compliance report of the CCA, photograph of ETP/APCs/Waste Storage Area.

7. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
8. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
9. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016 will results in legal action under the aforesaid Acts and Rules.
10. In compliance to the G.O dated 1011/81-7-2021-09 (Writ)/2016 dt.13.10.2021 issued by Department of Environment, Forest and Climate Change, Uttar Pradesh. You are directed to develop Miyawaki Forest as per the SOP available at URL:-<http://www.upecp.in/TrainingSession.aspx> for ensuring timely compliance of this direction, you are hereby directed to submit a bank guarantee with minimum validity of one year of the amount equivalent to the sum of initial consent fees (Air and Water) or Rs. 50,000/- (Rs. Fifty Thousand Only) whichever is more, within 30 days from the date of issuance of this certificate. In case of non-compliance of this direction, your consent shall be revoked by the Board.
11. The industry will have to obtain No objection certificate for abstraction of ground water. It will be the responsibility of the industry to comply with the various conditions of the NOC obtained from the competent authority and submit to the Board, within 3 months time failing which CTO shall be revoked.

SAPNA SRIVASTAVA

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SRIVASTAVA
Date: 2022.05.04 22:26:16 +05'30'

REGIONAL OFFICER

Copy to:

CEO-4, UPPCB LUCKNO

SAPNA SRIVASTAVA

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SRIVASTAVA
Date: 2022.05.04 22:26:27 +05'30'

REGIONAL OFFICER

Annexure

Specific Conditions

Both Consent Condition

1. This Consent order is valid for M/s S.D.N.K. Ice & Cold Storage Pvt. Ltd., Village-Sahpau, Tehsil-Sadabad, District-Hathras and valid upto dated 31.03.2026.
2. This consent is valid for POTATOS STORAGE & PRESEREVATION TOTAL CAPACITY-121360.64 Qnt/Year.
3. The height of stack attached to 1 Nos. 250 K.V.A. D.G. Set should be raise about 3.0 Meter respectively from nearest roof top of the building.
4. Industry shall not operate D.G. Sets without acoustic enclosure & D.G. SET OPERARTE FUEL ONLY USE LPG
5. In no case should the industrial effluent be disposed of by the industry outside the industrial premises without treatment.
6. Domestic effluent treatment by the industry through soak pit/septic tank.
7. Under the Uttar Pradesh Ground Water Management and Regulation Rules, 2020, for the exploitation of groundwater by the industry, ensure to get the no-objection certificate and send it to the office within three months.
8. According to the guide line of the said factory department, it should be ensured to be sent to the office within a month by setting up an onsite disaster management plant to prevent the accident from ammonia gas leakage by the industry.
9. Storage / handling / use of ammonia gas by the industry should be done in closed circuit and no objection certificate from the fire department should be obtained.
10. The height of the chimney attached to the DG set should be made by the industry as per the board

standards and provision of canopy should be made for the prevention of noise pollution.

11. Compliance of the conditions imposed in the NOC issued by the office to the industry should be ensured and compliance report should be sent to the office within one month.

12. Green belt should be developed around the industry premises and rain water harvesting should be ensured within three months for harvesting rain water.

13. Comply with the instructions given by Hon'ble Court, National Green Tribunal, New Delhi and CPCB/SPCB regarding setting up of exhaustive enclosure on DG set and TTZ and DG set should be operated with commercial LPG gas. Under no circumstances should diesel or any other fuel be used.

14. The compliance of the instructions given by the TTZ authority and TTZ guidelines by the industry from time to time should be ensured. If there is any breach by the industry, this consent will be deemed to be automatically revoked.

15. The industry is established and operated in TT Z zone. Use of diesel powered DG sets is prohibited in TTZ. In the industry, the generator should be operated from LPG only. A certificate from the competent authority of the suitability of a commercial non-domestic cylinder bank established in the industry should be sent within a month.

16. It should be ensured that the conditions contained in the water/air consent issued earlier to the industry should be strictly complied with.

17. Consent, if any liability arises in respect of water/air charges and environmental compensation, which will be payable by the industry.

18. This consent will be subject to the order passed by the Supreme Court on Writ Petition (Civil) No.-13381/1984 MG Mehta Vs. Union of India and others dated 18.12.2021.

Please note that consent to Operate will be revoked, in case of, non compliance to any of the above mentioned conditions. Board reserves its right for amendment or cancellation of any of the conditions specified above. Industry is directed to submit its first compliance report regarding above mentioned specific and general conditions regularly in this office. Ensure to submit the regular compliance report otherwise this Consent to Operate will be revoked

General Conditions:-

The applicant shall get analyse the samples of effluent/emission/hazardous wastes at least once in a three month from the laboratory recognized by the MoEF and shall report to the UEPPCB.

1. The applicant shall however, not without the prior consent of the Board bring into use any new or altered outlet for the discharge of effluent or gases emission or sewage waste from the unit.

2. Treated waste water and domestic waste water shall be disposed jointly at one disposal point. The applicant shall provide discharge measurement equipment at final disposal point.

3. The applicant shall strictly comply with conditions of this CCA and submit compliance report of stipulated conditions within 30 days of receipt of this CCA. If, at any point of time, it is found that the industry is not complying with stipulated conditions or any further direction/instruction issued by the Board, legal action shall be initiated against the applicant.

4. The applicant shall maintain good house keeping. All valves/pipes/sewer/drains etc. must be leak-proof

5. The industry shall provide uninterrupted entry to the STPs/ETPs inlet and outlet points, Air Pollution Control equipment and stack for smooth sampling/monitoring of efficiency of pollution control measures.

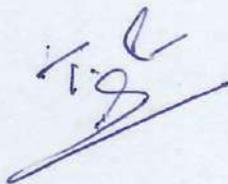
6. The industry shall provide Inspection Book at the time of inspection to the Board's officials.

7. Whenever due to any accident or other unforeseen act or event, such emission occurs or is apprehended to occur in excess of standards laid down, such information shall be reported to the Board's offices and all other concerned offices. In case of failure of pollution control equipment, the production process connected to it shall be stopped with immediate effect.

8. The industry shall operate in a manner so that all emissions be emitted through designated chimney/stack only.

9. In case of any damage to the agriculture productivity, human habitation etc. by the operation of industry, it shall be imperative to stop production in the industry with immediate effect and such information shall be reported to Board's offices. The industry shall be liable to pay compensation also in such cases as decided by the Competent Authority.
10. The applicant shall apply before the 60 days of expiry of CCA or any change in production types/production capacity/manufacturing process/capacity enhancement etc. or any change in effluent discharge point or emission point
11. The Board reserves the right to revoke/add/modify any stipulated condition issued along with CCA, as may be necessary.
12. The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous waste without obtaining prior permission of the Board.
13. Any unauthorized change in personnel, equipment as working condition as mentioned in the application by the person authorized shall constitute a breach of his authorization.
14. It is the duty of the authorized person to take prior permission of the Board to close down the facility.
15. The authorization is valid for temporary storage of Hazardous Waste within premises only.
16. The authorized agency shall ensure that on-line data with regard to quantity and nature of hazardous chemicals being used in the plant as well as air emission and waste generated within premises is displayed on Display Board of size 6x4 feet outside the main factory gate within premises
17. It is duty of the authorized person to take prior permission of this Board to close and cleanup the facility for treatment, storage and disposal of hazardous waste.
18. The applicant shall maintain record of hazardous waste in Form-3 and shall submit annual return in Form-4 on or before the 30th day of June following to the financial year to which that return relates.
19. In no case any hazardous waste shall be disposed off on land, in any drain, or into any water stream. All spillage must also be safely collected and stored.
20. Before the hazardous waste is stored or dumped in the facility, applicant must conduct a detailed physical and chemical analysis of hazardous waste sample and report to the Board.
21. Dried hazardous sludge from the process in the plant shall be stored in double lined HDPE pit constructed with R.C.C. or such material which does not react with the waste contained in it.
22. The storage area should be fenced properly and Sign/Notice Board indicating '½ Danger ½' and '½ Hazardous ½' shall be displayed at appropriate position both in Hindi and English.
23. The industry shall store non-ferrous metal waste, used oil/spent oil waste in sealed drums placed on impervious floor under covered shed. Hazardous waste if required shall be sold only to Registered Recyclers/Re-processors.
24. In case of any transportation of hazardous waste, the details in Form-10 of the Hazardous and Other Wastes Rules, 2016 shall be submitted to the Board.

SAPNA SRIVASTAVA

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SRIVASTAVA
Date: 2022.05.04 22:26:43 +05'30'**REGIONAL OFFICER**

VAKALATNAMA

IN THE COURT OF NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, DELHI
 O.A. No. 728 of 2024
NARAYAN SHARMA Piff./Petition/Appealant

Versus

STATE OF UTTAR PRADESH & ORS. Defdt./Respdts.

Know all to whom these presents shall come that I/we Gaurav Kumar, Director of

m/s SDNK ICE & COLD STORAGE the above-named Respondent-12 do hereby appoint,

SHARIQ ABBAS ZAIDI, MANSI CHAHAL
ADVOCATE

Chamber No. 7, Trishul Tower (Infront of Pacific Mall)

Kaushambi, Ghaziabad (U.P.)

Tel : 9868369914, 0120-4115171

E-mail : info@sazaidiassociates.com

Website : www.sazaidiassociates.com

(hereinafter called the Advocates) to be my/our Advocate in the above-note case and authorise him/her:-

To act appear and plead in the above-noted case in the Court, or in any other Courts in which same may be tried or heard and also in the appellate Courts.

To sign, file and present pleading, appeals, Cross-objections or petitions of execution, review, revision, restoration, withdrawal, Compromise or other petitions, replies, objections, or Affidavits or other documents as may be deemed necessary or proper for the prosecutions of the said case in all its stages.

To file and take back documents.

To withdraw, or compromise the said case, or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said cause.

To take out execution proceedings.

To deposit draw and receive moneys and grant, receipts there for and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said cause.

To appoint and instruct any other Legal Practitioner authorising him/her to exercise the power and authorities hereby conferred upon the advocate whenever they may think fit to do so.

And I/We, the undersigned to hereby agree ratify and confirm all acts done by the Advocate or his substitute in the matter as my /our own acts, as if done by me/us to all intents and purposes And I/We, undertake that I/we or my/our duly authorised agent would appear in the Court on all hearings.

And I/we the undersigned, do hereby agree not to hold the advocate or his substitute responsible for the result of the said cause in consequence of their absence from the court when the said cause is called up for hearing, or for any negligence of the said Advocate or his substitute.

And I/We, the undersigned, do hereby agree that in the event of the whole or any part of the fee agreed by me / us to be paid to the Advocate remaining unpaid they shall be entitled to withdraw from the prosecution of the said cause until the same is paid up. If any costs are allowed from an adjournment, the Advocate would be entitled to the same.

In witness where of I/We hereon to set my/our hand to these presents the, contents of which have been understood by me/us this 31st day of July, 2024

Accepted

Client



Shariq
Mansi
31st
July, 2024